

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11583/2025	RANJIT NAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /337 /2024 ) //	AOD20240000867C202500012
2	D-BLAPL/11584/2025	RAJAT KUMAR MAHANTA @ RAJAT KUMAR MOHANTA VS STATE OF ODISHA	ARTHA SARATHI DAS VS	KEONJHAR TOWN /577 /2024 ) //	AOD20240000364C202500057
3	D-BLAPL/11585/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	RAIKIA /81 /2023 ) //	
4	D-BLAPL/11587/2025	LUKA MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /71 /2022 ) //	AOR20220001631C202500104
5	D-BLAPL/11590/2025	NRIPEN BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /11 /2025 ) //	
6	D-BLAPL/11593/2025	BASANT PADHURIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR /20 /2025 ) //	
7	D-BLAPL/11599/2025	KESHAB BHUE VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /21 /2023 ) //	
8	D-BLAPL/11601/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BASTA /60 /2025 ) //	
9	D-BLAPL/11603/2025	PRABIR KUMAR SAHU @ PAPU VS STATE OF ODISHA	KAJAL SAHOO VS	K.NUAGAON /41 /2025 ) //	AOR20220001613C202500002
10	D-BLAPL/11607/2025	NIRANJAN BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /114 /2025 ) //	
11	D-BLAPL/11608/2025	AKHAYA KUMAR BINDHANI VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	SPL.TASK FORCE /2 /2025 ) //	

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12	D-BLAPL/11609/2025	SUJIT KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SAMBALPUR TOWN /85 /2025 () //	
13	D-BLAPL/11610/2025	RANI DEVI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	DEOGAON /55 /2025 () //	AOR20220004226C202500012
14	D-BLAPL/11611/2025	LAXMAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MOTANGA /65 /2025 () //	AOR20250000001C202500011
15	D-BLAPL/11613/2025	CHIKU BISOYI VS STATE OF ODISHA	NIRANJAN LENKA VS	SURADA /511 /2024 () //	
16	D-BLAPL/11614/2025	LIPUN BISOYI VS STATE OF ODISHA	NIRANJAN LENKA VS	SURADA /511 /2024 () //	
17	D-BLAPL/11616/2025	SAMBIT DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /462 /2024 () //	
18	D-BLAPL/11617/2025	TRINATH JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 () //	
19	D-BLAPL/11618/2025	FIROJ MALLICK @ FIROZ MALLICK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /56 /2023 () //	
20	D-BLAPL/11622/2025	LALAN BIND VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /56 /2025 () //	
21	D-BLAPL/11626/2025	BABU @ SUDHIR KUMAR BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /375 /2024 () //	
22	D-BLAPL/11628/2025	PAPU @ PRIYARANJAN PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 () //	
23	D-BLAPL/11633/2025	JAGANNATH SETHY	JUGALA KISHORE PANDA	PURUSHOTTAMPUR /560 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11639/2025	SUJIT KUMAR PRASAD	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /3 /2025	
		VS	VS	()	
		UNION OF INDIA(N.C.B)		//	
25	D-BLAPL/11648/2025	SAUNA HANSDAH	RAJKISHORE SWAIN	BANGRIPOSI /334 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11650/2025 BLAPL/4131/2025	BASHANTI KURRE @ KHAMAR @ MAMATA	MASUM PRIYADARSANI BEHERA	BHASMA /173 /2024	
		VS	VS	SPECIAL JUDGE (POCSO), SUNDARGARH(Sundargarh)	
		STATE OF ODISHA		Spl/0000096/2024	
27	D-BLAPL/11655/2025	SUJIT PRADHAN	ACHYUTANANDA PATTANAIK	KHALLIKOTE /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11656/2025	SARAT KUMAR DEY @ SARAT KU. DEY	JUGALA KISHORE PANDA	R.UDAYAGIRI /56 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11660/2025	BINDU PRADHAN	SURYAKANTA DWIBEDI	BALLIGUDA /134 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11663/2025	PUNA PRADHAN	SURYAKANTA DWIBEDI	BALLIGUDA /134 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11667/2025 BLAPL/4127/2025	SUSANTA KUMAR SAMAL	DILLIP KUMAR SAHOO	EOW,BHUBANESWAR /3 /2025	
		VS	VS	PRESIDING OFFICER, O.P.I.D. COURT,BALASORE(Baleshwar)	
		STATE OF ODISHA		CT/0000004/2025	
32	D-BLAPL/11668/2025	SAFI BULA KHAN @ SAFI BULLA KHAN	UMAKANTA BARIK	RAIGHAR /90 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11670/2025	BIJAYA JENA	LAXMIDHAR MAHAPATRA	BAIDYANATHPUR /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11677/2025	MITU PRADHAN	NARENDRA PRASAD RATH	PURUSHOTTAMPUR /437 /2023	AOD20240000581C202500049
		VS	VS	()	

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35	D-BLAPL/11678/2025	STATE OF ODISHA RAJA SWAIN VS	NARENDRA PRASAD RATH VS	// MALKANGIRI /399 /2024 ()	AOD20240000581C202500050
36	D-BLAPL/11681/2025	STATE OF ODISHA DEEPUNA JENA @ DIPUNA JENA VS	SAKTI PRASAD DAS VS	// CHANDRASEKHARPUR /115 /2025 ()	
37	D-BLAPL/11685/2025	STATE OF ODISHA DILLIP BARIK VS	SAKTI PRASAD DAS VS	// CHANDRASEKHARPUR /115 /2025 ()	
38	D-BLAPL/11698/2025	STATE OF ODISHA SANKAR MEHER VS	PRAMOD RANJAN BEHERA VS	// RENGALI /70 /2025 ()	AOD20220003518C202500022
39	D-BLAPL/11703/2025	STATE OF ODISHA AITA BETI VS	AMIT BISWAL VS	// MATHILI /164 /2024 ()	
40	D-BLAPL/11705/2025	STATE OF ODISHA FAKIRA SA VS	PRAMOD RANJAN BEHERA VS	// RENGALI /70 /2025 ()	AOD20220003518C202500023
41	D-BLAPL/11710/2025	STATE OF ODISHA SURENDRA KUMAR BEURA VS	PRASANTA KUMAR SAHOO VS	// EOW,BHUBANESWAR /4 /2025 ()	
42	D-BLAPL/11712/2025	STATE OF ODISHA BHUPEN @ BHUPENDRA SAHU VS	PRASANTA KUMAR ROUTRAY VS	// JONK /60 /2025 ()	AOD20240000391C202500017
43	D-BLAPL/11715/2025	STATE OF ODISHA BITU @ MANAS SUNA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /225 /2020 ()	AOD20240000391C202500018
44	D-BLAPL/11717/2025	STATE OF ODISHA SANTOSH PRADHAN @ SANTA VS	SANJIB KUMAR BHANJADEO VS	// BOLAGARH P.S. /228 /2024 ()	
45	D-BLAPL/11718/2025	STATE OF ODISHA PON @ MANOJ NAYAK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// KEONJHAR TOWN /164 /2025 () //	

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46	D-BLAPL/11721/2025	DAKA @ SUSANTA PAIKARAY @ DAKU PAIKARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /66 /2025 () //	
47	D-BLAPL/11729/2025	BUDHIRAM MAJHI @ BHUA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 () //	
48	D-BLAPL/11732/2025	GULAPI PRADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /12 /2025 () //	
49	D-BLAPL/11745/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1082 /2024 () //	
50	D-BLAPL/11747/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1083 /2024 () //	
51	D-BLAPL/11749/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1072 /2024 () //	
52	D-BLAPL/11750/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1087 /2024 () //	
53	D-BLAPL/11752/2025	CHAKRA @ BRAJA MUNDA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BARKOTE /248 /2021 () //	
54	D-BLAPL/11757/2025	ASIFUL MONDAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /39 /2024 () //	
55	D-BLAPL/11762/2025	KEDAR MALLICK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KANAS /37 /2025 () //	
56	D-BLAPL/11765/2025	SAMBIT KUMAR GOCHHAYAT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	RUPSA /20 /2025 () //	
57	D-BLAPL/11776/2025	G. RAJA RAO	RAMESH CHANDRA MAHARANA	PURIGHAT /223 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/15327/2025	JAYA KUMARI KALO	ADV.	//	
		VS	VS	0	
		BRUNDABAN KALO		//	
59	D-CMAPL/15566/2025	LAXMIDHAR SAMAL	SAMBHU CH. NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMAPL/15574/2025	SATYANARAYAN PATTANAİK	SAMBHU CH. NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-CMP/15323/2025	SULOCHANA SWAIN	ABHAS MOHANTY	//	
		VS	VS	0	
		SK.QUTABUDDIN		//	
62	D-CMP/15330/2025	SURESH KUMAR MOHANTY	JAGANNATH BHUYAN	//	
		VS	VS	0	
		ORISSA STATE FINANCIAL CORPORATION,CUTTACK		//	
63	D-CMP/15347/2025	AKSHAY BEHERA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		ASHIS DAS		//	
64	D-CMP/15352/2025	SK. KHALIL AHAMED	PRASAN KUMAR SAHU	//	
		VS	VS	0	
		SK. LIAQUAT ALLI		//	
65	D-CMP/15375/2025	G.M., CANARA BANK, BBSR	SUBRAT MISRA	//	
		VS	VS	0	
		HARMOHAN NAYAK		//	
66	D-CMP/15377/2025	BIDULATA PRUSTY	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		KALPANA CHATTARJEE		//	
67	D-CMP/15384/2025	SUCHISMITA MAHARANA	PRAFULLA KUMAR SAHU	//	AOR20220001809C202500005
		VS	VS	0	
		RASHMITA PANDA @ MOHAPATRA		//	
68	D-CMP/15398/2025	HARSHABATI @ HOROSOBATI PADHI	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	

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69	D-CMP/15407/2025	DANDASI JENA SARAT CHANDRA JENA VS BHARAT CHANDRA JENA	PRAKASH CHANDRA DASH VS	// // 0 //	
70	D-CMP/15475/2025	SUSANTA ROUT VS HARIHAR ROUT	SATYABADI MANTRY VS	// 0 //	
71	D-CMP/15505/2025	O.S.F.C., CUTTACK VS GAYA SAHOO	ABINASH ROURAY VS	// 0 //	
72	D-CONTC/15309/2025	DR.RAGHAB LOCHAN PANIGRAHY VS SANTOSH KUMAR MISHRA,DIRECTOR OF MEDICAL EDUCATION AND TRAINING,BBSR	ADV. VS	// 0 //	
73	D-CONTC/15334/2025	PRATAP KUMAR ROUT VS SUDHANSHU SEKHAR SAO,OAS	ADV. VS	// 0 //	
74	D-CONTC/15341/2025	DR. DURGA SANKAR DASH VS ASWATHY S., IAS	SUBHADUTTA ROURAY VS	// 0 //	
75	D-CONTC/15343/2025	SMITA CHOUDHURY VS MINAKSHI BRAHMA,REGIONAL MANAGER,ORIENTAL INSURANCE CO.LTD,SAHEED NAGAR,BBSR,KHORDHA	ADV. VS	// 0 //	
76	D-CONTC/15360/2025	SUSAMARANI SAMANTARAY VS ANANYA DAS,IAS	AKSHAYA KUMAR PANDEY VS	// 0 //	
77	D-CONTC/15364/2025	JALANDHAR PANDEY VS SIBA PRASAD TRIPATHY,DEPUTY CHIEF ENGINEER,LAND ACQUISITION SPECIAL RAILWAY PROJECT ,JHARSUGUDA	SUNIL KUMAR PANDA VS	// 0 //	
78	D-CONTC/15380/2025	BANALATA PATRA VS SAROJ KANTA NAYAK, TAHASILDAR, DERABISH	ADV VS	// 0 //	AOR20220003697C202500003
79	D-CONTC/15396/2025	MADHABANANDA SAHU VS SIDDHARTH KUMAR BEHERA,TAHASILDAR	SUNIL KUMAR PANDA VS	// 0 //	

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80	D-CONTC/15401/2025	ASHOK KUMAR MOHAPATRA VS	ADV. VS	// ()	
81	D-CONTC/15412/2025	RAJYASHREE PATTANAIK,CDM AND PHO,KHORDHA DHUBALI MAJHI VS	ADV. VS	// ()	AOD20230000467C202500016
82	D-CONTC/15423/2025	KHETRAMOHAN HANSDA, BLOCK EDUCATION OFFICER,JHUMPURA PREMKARI BAGH VS	ADV. VS	// ()	
83	D-CONTC/15428/2025	ATULYA KUMAR MALLIK,SECRETARY,KORAPUT CENTRAL CO-OPERATIVE BANK,JEYPORE ,KORAPUT BIBHUTI BHUSAN BEHERA VS	ADV. VS	// ()	AOD20240000639C202500015
84	D-CONTC/15429/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE,CUTTACK// MADHAB BAIRAGI VS	ADV. VS	// ()	
85	D-CONTC/15442/2025	CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF AMIT ABHIJIT SAMAL VS	BISHNU PRASAD PRADHAN VS	// ()	
86	D-CONTC/15447/2025	ASWATHY S.,COMM-CUM-SECRETARY PADMANAVA PANDA VS	ADV. VS	// ()	
87	D-CONTC/15452/2025	ARABIND AGRAWAL,IAS CHOLAMANDALAM INVESTMENT AND FINANCE CO-OPERATIVE SOCIETY TRIPATHY VS	ADV. VS	// ()	
88	D-CONTC/15462/2025	JAGMOHAN MEENA,IPS PRAKASH CHANDRA SWAIN VS	ADV. VS	// ()	
89	D-CONTC/15465/2025	GUHA POONAM TAPAS KUMAR,IAS SHARAT CHANDRA BARIK VS	ADV. VS	// ()	
90	D-CONTC/15476/2025	AMIT RANJAN HOTA,TAHASILDAR TUNU MOHARANA VS	ADV. VS	// ()	AOR20250000149C202500014
91	D-CONTC/15479/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT. SHIV SANKAR LENKA ADV.	ADV.	//	

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		VS	VS	0	
92	D-CONTC/15481/2025	SURYA KUMAR NAYAK,TAHASILDAR,BHOGRAI,BALASORE		//	
		KABITA DAS	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
93	D-CONTC/15485/2025	PRITIPARNA MISHRA,OAS		//	
		MADAN MOHAN MOHANTY	ADV.	//	
		VS	VS	0	
94	D-CONTC/15486/2025	ARAVIND AGRAWAL,IAS		//	
		GANDHARBA PRADHAN	ADV.	//	
		VS	VS	0	
95	D-CONTC/15500/2025	PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA		//	
		RAJESH KUMAR DAS	ADV.	//	
		VS	VS	0	
96	D-CONTC/15525/2025	PRAVEEN GARG,GENERAL MANAGER,NTPC LIMITED,NEW DELHI		//	
		CHHAILI NAIK	ADV.	//	
		VS	VS	0	
97	D-CONTC/15526/2025	PUNYA SALILA SRIVASTAVA,IAS		//	
		ILLARANI SAHU	ADV.	//	
		VS	VS	0	
98	D-CONTC/15529/2025	PUNYA SALILA SRIVASTAVA,IAS		//	
		PRATIVA BETAL	ADV.	//	
		VS	VS	0	
99	D-CONTC/15530/2025	PUNYA SALILA SRIVASTAVA,IAS		//	
		DROUPADI NAIK	ADV.	//	
		VS	VS	0	
100	D-CONTC/15532/2025	PUNYA SALILA SRIVASTAVA,IAS		//	
		SABITRI MATIA	ADV.	//	
		VS	VS	0	
101	D-CONTC/15535/2025	PUNYA SALILA SRIVASTAVA,IAS		//	
		SAIKAMALINI SETHI	ADV.	//	
		VS	VS	0	
102	D-CONTC/15537/2025	PUNYA SALILA SRIVASTAVA,IAS		//	
		DILLIP KUMAR DAS	ADV	//	AOD20230000737C202500029
		VS	VS	0	

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		ANU GARG,DEVELOPMENT COMMISSIONER CUM ADDITIONAL CHIEF SECRETARY,WATER/RESOURCES DEPTT.			
103	D-CONTC/15538/2025	KAILASH CHANDRA BEHERA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// ()	
104	D-CONTC/15550/2025	JAGANNATH SAHU VS SAMARTH VERMA,IAS	ADV. VS	// ()	
105	D-CONTC/15553/2025	TRINATHA KUMAR NAIK VS SAMARTH VERMA,IAS	ADV. VS	// ()	
106	D-CONTC/15565/2025	RAMESH CHANDRA BHATTA VS SAMARTH VERMA,IAS	ADV. VS	// ()	
107	D-CONTC/15569/2025	NITYANANDA PANIGRAHI VS SANJAY KUMAR SINGH,IAS	PRAVASH CHANDRA JENA VS	// ()	
108	D-CONTC/15578/2025	BASANTA BARIK VS ASWATHY S., IAS	ADV. VS	// ()	
109	D-CONTC/15589/2025	RAKESH MAHANA VS ANANYA DAS,IAS	ADV. VS	// ()	
110	D-CRLA/11615/2025	BABUL @ BABU MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /635 /2024 ()	AOD20240000364C202500058
111	D-CRLA/11738/2025	CHAGALA @ SANTOSH MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /375 /2024 ()	
112	D-CRLLP/11758/2025	LAXMIPRIYA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MAHAKALPARA /132 /2020 ()	
113	D-CRLMA/11674/2025	SURENDRA PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /196 /2024 ()	AOR20220003722C202500051

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114	D-CRLMA/11683/2025	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	BINI MISHRA VS	JAJPUR TOWN /381 /2024 () //	
115	D-CRLMA/11735/2025	SASMITA MOHANTY @ BEHURA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	MAHILA P.S.(BBSR) /39 /2025 () //	
116	D-CRLMC/11588/2025	BISWAJIT DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500029
117	D-CRLMC/11598/2025	HRUDANANDA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	RAJKANIKA /45 /2004 () //	
118	D-CRLMC/11625/2025	PRASANTA KUMAR SAHOO @ KUNU VS STATE OF ODISHA	PULAKESH MOHANTY VS	ATHGARH /151 /2024 () //	
119	D-CRLMC/11634/2025	PAPU @ JITENDRA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /64 /2025 () //	
120	D-CRLMC/11635/2025	MAMATA SATHUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANKI /214 /2020 () //	
121	D-CRLMC/11641/2025	ANDAVARUPU SURJYA CHANDRA RAO VS STATE OF ODISHA	NEELAKANTHA PANDA VS	JEYPORE TOWN /349 /2024 () //	
122	D-CRLMC/11642/2025	SANTOSH KUMAR TRIPATHY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	JEYPORE TOWN /69 /2021 () //	AOR20220001296C202500027
123	D-CRLMC/11646/2025	KRUSHNA CHANDRA CHOUDHURY @ TUKUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /147 /2024 () //	
124	D-CRLMC/11679/2025	SUBHASIS JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	NANDIPADA /71 /2025 () //	
125	D-CRLMC/11680/2025	RANJAN KUMAR MOHAPATRA	MANOJ BIHARI DAS	GUNUPUR /51 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/11682/2025	SABITA PATRA	DIBYENDU CHAKRABARTY	BADAGODA P.S. /363 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/11689/2025	TAPAN KUMAR SETHI @ SETHY	ANURAG PATI	RAIKIA /37 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/11694/2025	KAILASH BHOI	TARA PRASAD MOHAPATRA	CHANDANPUR /243 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/11696/2025	MADINA BIBI	ABHILASH MISHRA	DUNGURIPALI /126 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/11713/2025	TANUJ KUMAR SABAT	LALATENDU SAMANTARAY	PARLAKHEMUNDI /25 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/11725/2025	SIDHARTH DAS	ANJAN PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/11726/2025	SUKURI DORA	JAYADEBA BEHERA	RANPUR /233 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/11730/2025	FAKIR SWAIN	SURENDRA KUMAR ROUT	BANAPUR P.S. /141 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/11742/2025	ANUL KHAN @ SAIK TANBIR AHMAD	SANJAY KUMAR BEHERA	TIGIRIA /51 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/11743/2025	DHARMANANDA MALLICK	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/11746/2025	MITHUN DAS	PARTHA SARATHI DAS	GHATAGAON /165 /2018	
		VS	VS	()	

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137	D-CRLMC/11753/2025	STATE OF ODISHA RAMESH CHANDRA SWAIN @ RAMESH SWAIN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /141 /2024 ()	
138	D-CRLMC/11756/2025	STATE OF ODISHA GANGADHAR RAUT @ GANGADHAR ROUT VS	NILAKANTHA JUJHARSINGH VS	// BANAPUR P.S. /142 /2019 ()	
139	D-CRLMC/11759/2025	STATE OF ODISHA GOURISHANKAR BEHERA @ TABLU @ GOURAV VS	RABINDRA NATH PRUSTY VS	// NALCO /78 /2025 ()	
140	D-CRLMC/11760/2025	STATE OF ODISHA PITAMBAR PARIDA VS	AMITAV TRIPATHY VS	// AIRPORT /73 /2023 ()	
141	D-CRLMP/11592/2025	STATE OF ODISHA AMIYA KUMAR SETHI VS	PRASANT KUMAR BARIK VS	// /0 ()	
142	D-CRLMP/11624/2025	STATE OF ODISHA SOUDAMINI SETHI SAKUNTALA DAS VS	PRADEEP KUMAR DAS VS	// /0 ()	AOR20220001207C202500057
143	D-CRLMP/11630/2025	STATE OF ODISHA ASARFI LAL JAISWAL VS	KARUNAKAR GAYA VS	// /0 ()	
144	D-CRLMP/11644/2025	STATE OF ODISHA JITENDRA SINGH VS	BASANTA KUMAR BARIK VS	// /0 ()	
145	D-CRLMP/11658/2025	STATE OF ODISHA KRUSHNA CHANDRA BALIARSINGH VS	ACHYUTANANDA PATTANAİK VS	// /0 ()	
146	D-CRLMP/11671/2025	STATE OF ODISHA JAYASHREE NAYAK VS	SURESH KUMAR PANDA VS	// /0 ()	
147	D-CRLMP/11673/2025	STATE OF ODISHA RANAĀIT MOHANTY VS	SURESH KUMAR PANDA VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/11701/2025	SIBA PRASAD SETHY VS SASMITA SETHY	ANUP KUMAR MOHAPATRA VS	//0 () //	
149	D-CRLMP/11767/2025	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ VS STATE OF ODISHA	VS	//0 () //	
150	D-CRLREV/11604/2025	SUMAN CHANDRA PARICHHA VS BASTIRANI PARICHHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500105
151	D-CRLREV/11605/2025	THABIRAM MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /4 /2005 () //	AOR20220001615C202500057
152	D-CRLREV/11621/2025	BABULA@ISWAR NIAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	PAPADAHANDI /94 /2018 () //	
153	D-CRLREV/11665/2025	PRATHI PRAVEEN KUMAR @ P.PRAVEEN KUMAR VS STATE OF ODISHA	DR. KEDAR NATH TRIPATHY VS	//0 () //	
154	D-CRLREV/11702/2025	KULAMANI NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /26 /2015 () //	AOR20220001245C202500024
155	D-CRLREV/11734/2025	JAGANNATH BISWAL VS GITANJALI SAHOO	SAMVIT MOHANTY VS	//0 () //	
156	D-CRP/15358/2025	UPENDRA SHA @ UPENDRA SA VS MADHABA SA	DHANANJAYA MUND VS	// () //	
157	D-FAO/15336/2025	MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS BIMBADHAR JENA	GIRIJA PRASAD DUTTA VS	// () //	
158	D-FAO/15372/2025	M/S. SHRI RAM GENERAL INSURANCE CO. LTD. VS SANJU NAYAK	GIRIJA PRASAD DUTTA VS	// () //	
159	D-FAO/15386/2025	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK	CHANDRA SEMENTARAY	//	AOR20220001406C202500011

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		VS	VS	()	
160	D-FAO/15387/2025	RAMAKANTA ROUT MANAGER, T.P. HUB, D.O.I., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	G.P.DUTTA	//	AOR20220001406C202500012
		VS	VS	()	
161	D-FAO/15389/2025	NAMITA BARIK SECRETARY, DEPARTMENT OF HIGHER EDUCATION	SURYA NARAYAN PATNAIK, A.G.A	//	LOD20240000200C202500193
		VS	VS	()	
162	D-GCRLA/11597/2025	DR BISWABIMOHAN SARADEV DAS STATE OF ODISHA	T.K. PRAHARAJ (A.S.C.)	BHEDEN /77 /2013	
		VS	VS	()	
163	D-MACA/15332/2025	PARESH MALLIK M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK	G.P.DUTTA	//	
		VS	VS	()	
164	D-MACA/15339/2025	MAMATA NAYAK B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA	G.P.DUTTA	//	
		VS	VS	()	
165	D-MACA/15344/2025	NILIMA SWAIN NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	G.P.DUTTA	//	
		VS	VS	()	
166	D-MACA/15355/2025	PURUSOTTAM BAGARTI RUPASHREE ROUT	BISWAJIT MOHANTY	//	
		VS	VS	()	
167	D-MACA/15357/2025	BATA KRUSHNA ROUT ORIENTAL INSURANCE COMPANY LTD., BBSR	G.P.DUTTA	//	
		VS	VS	()	
168	D-MACA/15363/2025	SUJATA PRADHAN D.M., M/S. RELIANCE GENERAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	//	
		VS	VS	()	
169	D-MACA/15366/2025	SIBA PRASAD GHOSH D.M., M/S. NATIONAL INSURANCE CO. LTD., ANGUL	G.P.DUTTA	//	
		VS	VS	()	
170	D-MACA/15367/2025	ROJALIN PRADHAN B.M., CHALAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA	G.P.DUTTA	//	
		VS	VS	()	

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171	D-MACA/15373/2025	BISHNU PRIYA BISWAL D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
		SUPRAVA HALBA		//	
172	D-MACA/15393/2025	D.M., SBI GENERAL INSURANCE CO. LTD.,BBSR	SOMNATH ROY	//	
		VS	VS	0	
		DEBRAJ BARIK		//	
173	D-MACA/15399/2025	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		BHAGABATI BEHERA		//	
174	D-MACA/15404/2025	TATA AIG GENERAL INSURANCE CO.LTD., CUTTACK	G.P.DUTTA	//	
		VS	VS	0	
		NARA NAGABANSA		//	
175	D-MACA/15435/2025	ORIENTAL INSURANCE CO. LTD.,KHUDA	PRATIVA MISHRA	//	
		VS	VS	0	
		RAJESH KUMAR BEHERA		//	
176	D-MACA/15448/2025	M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA	AMIT KUMAR NATH	//	
		VS	VS	0	
		PADMABATI SAHOO		//	
177	D-MACA/15488/2025	AJAYA KUMAR SAHOO	PRABASH CHANDRA PATTANAİK	//	
		VS	VS	0	
		NETRANANDA RAUT		//	
178	D-MACA/15492/2025	NALINIPRAVA PATTANAİK	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		CHANDINI DALEI		//	
179	D-MACA/15513/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,CUTTACK	ANUPAM KASH	//	
		VS	VS	0	
		PITABAS BEHERA		//	
180	D-MACA/15519/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.,CUTTACK	ANUPAM KASH	//	
		VS	VS	0	
		BALARAM BEHERA		//	
181	D-MACA/15524/2025	SRIRAM GENERAL INSURANCE CO. LTD.	ADAM ALI KHAN	//	
		VS	VS	0	
		JYOSTNA RANI SWAIN		//	

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182	D-MATA/15454/2025	KAMLESH KUMAR MANEK VS NEHA MANEK	LAXMINARAYAN PATEL VS	// 0 //	
183	D-MATA/15533/2025	HEMING ARVINDBHAI MODI VS MADHUMITA SATAPATHY	SHILADITYA DASH VS	// 0 //	
184	D-MATA/15536/2025	CHINMAYEE PANDA VS SRIKANTA PANDA	ABINASH ROUTRAY VS	// 0 //	
185	D-MATA/15599/2025	B. SUBRAT KUMAR DAS VS SUBHASHREE BURMA	AKSHAYA KUMAR JENA VS	// 0 //	
186	D-RPFAM/15417/2025	BRAHMANANDA BEHERA VS KAJAL MANTRY	JUGALA KISHORE PANDA VS	// 0 //	
187	D-RPFAM/15548/2025	SHUBHA KANTA SAHOO@SUBHAKANTA SAHOO VS MANDAKINI MISHRA	JAGAJIBAN PRADHAN VS	// 0 //	
188	D-RPFAM/15588/2025	KARMI HANSDA VS JADUNATH HANSDA	AKSHAYA KUMAR SAHOO VS	// 0 //	
189	D-RSA/15489/2025	SACHALA MUDULI VS PRAFULLA KUMAR DALAI	AMIT PRASAD BOSE VS	// 0 //	
190	D-RSA/15490/2025	RAJENDRA KUMAR SAHU VS SASMITA KUMARI SAHU	DEBARAJ MOHANTY VS	// 0 //	
191	D-RVWPET/15433/2025	KARTIKESWAR SAHU VS ALL ODISHA STATE BANK OFFICERS CO OPERATIVE SOCIETY LTD.,BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500034
192	D-TRP(C)/15439/2025	PRANGYA PARIDA VS PRAKASH PALAURI	BISWAJIT PASAYAT VS	// 0 //	
193	D-TRP(C)/15469/2025	SUBHASHMITA SAHOO	LALATENDU RAY	//	

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		VS	VS	()	
194	D-TRP(C)/15571/2025	BISHNU PRASAD CHAMPATI BHAGYASHREE MOHARANA	BEDA PRAKASH PANDA	//	
		VS	VS	()	
195	D-WA/15317/2025	NEETIBAN MAHARANA STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//	LOD20240000172C202500179
		VS	VS	()	
196	D-WA/15318/2025	HEMANTA KUMAR SAHU STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500191
		VS	VS	()	
197	D-WA/15319/2025	SONALI DAS STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500182
		VS	VS	()	
198	D-WA/15320/2025	TANUJA PANDA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500178
		VS	VS	()	
199	D-WA/15321/2025	SUSHMA RANI MARTHA STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500183
		VS	VS	()	
200	D-WA/15322/2025	CHAKRADHAR PALEI STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500192
		VS	VS	()	
201	D-WA/15345/2025	SARITA MOHANTY STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000172C202500180
		VS	VS	()	
202	D-WA/15385/2025	AMBUJA BEHERA M/S. DHAMRA PORT CO.LTD.	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	()	
203	D-WA/15390/2025	HEMANTA PATRA TANWIR DAR ALI	SIDDHANT SARANGI	//	
		VS	VS	()	
204	D-WA/15397/2025	M/S. LINGARAJ INFRASTRUCTURE PVT. LTD. STATE OF ODISHA	BBSR SASWAT DAS, A.G.A	//	LOD20240000200C202500194
		VS	VS	()	

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205	D-WA/15402/2025	RADHANATH HOTA STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000194C202500184
206	D-WA/15425/2025	SUKANTA KUMAR PRADHAN STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000200C202500195
207	D-WA/15427/2025	SUCHARITA BALABANTRAY STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000194C202500185
208	D-WA/15430/2025	SURYA NARAYAN RATH STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000172C202500181
209	D-WA/15431/2025	SANJIBANI SUDHA PATTNAYAK UTPAL KUMAR ACHARYA VS	MANAS PATI VS	// // ()	AOR20220001535C202500074
210	D-WA/15432/2025	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500196
211	D-WA/15437/2025	PRATAP KESHARI PATTANAIAK STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500186
212	D-WA/15438/2025	PRASANNA KUMAR PATTNAIK STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500187
213	D-WA/15453/2025	JAYANTA KUMAR SINGHA COMMISSIONER.CMC VS	PRNOY MOHANTY VS	// // ()	
214	D-WA/15482/2025	RADHA KRISNA DASH RUPESH KUMAR AGRAWAL VS	AMIT PRASAD BOSE VS	// // ()	
215	D-WA/15539/2025	PRIYASHA GOENKA STATE OF ODISHA VS	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000194C202500189
		SUBHADRA MAHANTA		//	

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216	D-WA/15540/2025	STATE OF ODISHA VS BARUNI BISWAL	SUMAN PATTANAYAK,A.G.A VS	// () //	LOD20240000200C202500199
217	D-WA/15555/2025	STATE OF ODISHA VS DEBAKI MAHANTA	SUMAN PATTANAYAK,A.G.A VS	// () //	LOD20240000200C202500198
218	D-WA/15558/2025	STATE OF ODISHA VS SANTAPI MAHANTA	SUMAN PATTANAYAK,A.G.A VS	// () //	LOD20240000172C202500184
219	D-WA/15560/2025	STATE OF ODISHA VS SUBASH CHANDRA DALAI	SASWAT DAS,A.G.A VS	// () //	LOD20240000172C202500183
220	D-WA/15601/2025	STATE OF ODISHA VS SUBHADRA MISHRA	SASWAT DAS , A.G.A VS	// () //	LOD20240000172C202500182
221	D-WA/15604/2025	STATE OF ODISHA VS ANJALI NANDA	SASWAT DAS, A.G.A. VS	// () //	LOD20240000194C202500188
222	D-WA/15605/2025	STATE OF ODISHA VS NIRANJAN BADU	SASWAT DAS, A.G.A VS	// () //	LOD20240000200C202500197
223	D-WP(C)/15310/2025	GAYATRI MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500014
224	D-WP(C)/15311/2025 WP(C)/10498/2025	A. MADHAVI VS CEO TPSODL BERHAMPUR	KISHORE KUMAR MISHRA VS	// () //	AOD20240000867C202500011
225	D-WP(C)/15312/2025	SURESH CHANDRA MURMU VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500038
226	D-WP(C)/15313/2025 WP(C)/10483/2025	VEDANTA LIMITED, MUMBAI VS STATE POLLUTION CONTROL BOARD, ODISHA, BBSR	PRASHANTA KUMAR NAYAK VS	// () //	
227	D-WP(C)/15314/2025	P. BHABANI SANKAR PATRA	SRINIVAS MOHANTY	//	AOR20240000732C202500010

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		VS	VS	0	
		UCO BANK		//	
228	D-WP(C)/15315/2025	M/S S.S. CONSORTIUM	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500033
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/15316/2025	BISHNUPADA RAUL	DEVI PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/15324/2025	JYOTI PRAKASH SWAIN	LALIT KUMAR MAHARANA	//	
	WP(C)/10472/2025	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/15325/2025	CHUDAMANI PATEL	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/15326/2025	ANAND CHOUDHURY	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/15328/2025	ANIL KUMAR PARIDA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		COLLECTOR, KURDHA		//	
234	D-WP(C)/15329/2025	LABA SA @ DALDALIA	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/15331/2025	SURYAKANTI LENKA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		COLLECTOR, KHURDHA		//	
236	D-WP(C)/15333/2025	TAPAN KUMAR SAHOO	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		COLLECTOR, KHURDHA		//	
237	D-WP(C)/15335/2025	BHABANI SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/15337/2025	JYOSTNA RANI DALEI	JATADHARI BARIK	//	
		VS	VS	0	

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239	D-WP(C)/15338/2025	THE BRANCH MANAGER, AXIS BANK, MAHANADI VIHAR BRANCH, CUTTACK S.LAXMI NARAYAN REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// // 0 //	
240	D-WP(C)/15340/2025	MAA TULASI MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500013
241	D-WP(C)/15342/2025	ANITA SAHOO VS THE ICICI BANK, SRIYA TALKIES BRANCH, BBSR	RAMDAS ACHARY VS	// 0 //	
242	D-WP(C)/15346/2025	DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LIMITED VS SAUMYAJIT PARIDA	SUBAL SWAIN VS	// 0 //	
243	D-WP(C)/15348/2025	PADMACHARAN SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
244	D-WP(C)/15349/2025	ANNAPURNA MALLICK VS STATE OF OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
245	D-WP(C)/15350/2025	SUBAL SWAIN VS THE SUB DIVISIONAL OFFICER (SDO) TPCODL , PURI	JEEVANJYOTI MOHANTY VS	// 0 //	
246	D-WP(C)/15351/2025	JYOSTNA RANI MALLICK VS STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //	
247	D-WP(C)/15353/2025	MANAS KUMAR NAYAK VS COLLECTOR, PURI	JEEVANJYOTI MOHANTY VS	// 0 //	
248	D-WP(C)/15354/2025	ASHOK KUMAR JENA VS STATE INFORMATION COMMISSIONER BHUBANESWAR	AJIT CH MOHAPATRA VS	// 0 //	
249	D-WP(C)/15356/2025	RABINDRA NATH KHUNTIA VS UNION BANK OF INDIA, BALUGAON BRANCH, KHORDHA	SUJATA JENA VS	// 0 //	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/15359/2025	PADMALOCHAN DHAL VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500025
251	D-WP(C)/15361/2025	SALILA MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
252	D-WP(C)/15362/2025	MANAS KUMAR NAYAK VS COLLECTOR, PURI	JEEVANJYOTI MOHANTY VS	// 0 //	
253	D-WP(C)/15365/2025 WP(C)/10486/2025	DIBYADARSHAN MAHANTA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
254	D-WP(C)/15368/2025	EXECUTIVE OFFICER SATYABADI GOPINATH DEV VS COMMISSIONER ENDOWMENT, ODISHA	DEEPA SINGH MOHANTY VS	// 0 //	
255	D-WP(C)/15369/2025 WP(C)/10484/2025	MAHESWAR PUTEL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
256	D-WP(C)/15370/2025	KISHORE CHANDRA NAYAK VS R.T.O.ROURKELA	KHIROD CHANDRA MAJHI VS	// 0 //	
257	D-WP(C)/15371/2025	BIKAS PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
258	D-WP(C)/15374/2025	ARJUN SAHU VS STATE OF ODISHA	RAMESH CHANDRA SAHOO VS	// 0 //	
259	D-WP(C)/15376/2025	URMILA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500027
260	D-WP(C)/15378/2025	ARATI SATAPATHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
261	D-WP(C)/15379/2025	TAPAN KUMAR MISHRA	PRAKASH KUMAR ROUT	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/15381/2025	GOPAL PRASAD LATH	AMIT PRASAD BOSE	//	
	WP(C)/10497/2025	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/15382/2025	BRUHASPATI BHUE	DEBABRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/15383/2025	AMIYABALA SATAPATHY	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/15388/2025	ASHOK KUMAR MISHRA	ASHOK KUMAR MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/15391/2025	SAMIR KUMAR MOHAPATRA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/15392/2025	RANJAN SAHOO	SURYAKANTA DWIBEDI	//	
	WP(C)/10512/2025	VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/15394/2025	PURNA CHANDRA BAISAKH	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/15395/2025	SAMIR KUMAR MOHAPATRA	RITURANJAN CHHOTARAY	//	AOR20220003344C202500031
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/15400/2025	HAREKRUSHNA BISWAL	LALIT KUMAR MAHARANA	//	
	WP(C)/10501/2025	VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/15403/2025	BISWAMBAR MOHAPATRA	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		MANAGER CUM EXECUTIVE ENGINEER ,ELECTRICAL DIVISION TPCODL JAGATSINGHPUR/			
272	D-WP(C)/15405/2025	PRAVAT KUMAR MISHRA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/15406/2025	STATE OF ODISHA BISWANATH SAHU VS	MANORANJAN PADHI VS	// // 0	
274	D-WP(C)/15408/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
275	D-WP(C)/15409/2025	STATE OF ODISHA JMG AUTOMOBILES, CUTTACK VS	PARTHA MUKHERJI VS	// // 0	
276	D-WP(C)/15410/2025	REGIONAL TRANSPORT OFFICER, CUTTACK SUMANTA KUMAR PANDA VS	PRATIMA NAYAK VS	// // 0	
277	D-WP(C)/15411/2025	STATE OF ODISHA SARAT CHANDRA BURUDA VS	TANMAY MISHRA VS	// // 0	
278	D-WP(C)/15413/2025	ELECTION COMMISSIONER OF INDIA CHANDAN MAHANTA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
279	D-WP(C)/15414/2025	STATE OF ODISHA MAMATA MISHRA @ MOHAPATRA VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
280	D-WP(C)/15415/2025	STATE OF ODISHA NIHARIKA PANDA VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
281	D-WP(C)/15416/2025	STATE OF ODISHA RAMA KRUSHNA PATRA VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
282	D-WP(C)/15418/2025	STATE OF ODISHA DR.NILIMA PRIYADARSHINY VS	KARUNAKAR RATH VS	// // 0	
283	D-WP(C)/15419/2025	STATE OF ODISHA SANAD KUMAR SHARMA VS	SANGRAMJIT PANDA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/15420/2025	RABINDRA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
285	D-WP(C)/15421/2025	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500014
286	D-WP(C)/15422/2025	DISTRICT LEVEL BALADEVJEW MISSION SHAKTI VS STATE OF ODISHA	MR. P. S. ANIL KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500015
287	D-WP(C)/15424/2025	DWARI MUDULI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
288	D-WP(C)/15426/2025	RAMESH KUMAR PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
289	D-WP(C)/15434/2025	ABHITESH PANDA VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
290	D-WP(C)/15436/2025	RABINARAYAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
291	D-WP(C)/15440/2025	RASHMI RANJAN MISHRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
292	D-WP(C)/15441/2025	JITENDRA KUMAR MOHANTY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
293	D-WP(C)/15443/2025	SAGARIKA DALAI VS TPCODL, CHIEF EXECUTIVE OFFICER, BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //	
294	D-WP(C)/15444/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL VS STATE OF ORISSA	HO. CH. B. D. KANTA, GANJAM VS	// 0 //	
295	D-WP(C)/15445/2025	PRADEEP KUMAR DAS	SURESH KUMAR PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/15446/2025	SARADA PRASANNA BARIK	BRAJA MOHAN SARANGI	//	
	WP(C)/10521/2025	VS	VS	0	
		BRANCH MANAGER, BANK OF INDIA, KANDARPUR BRANCH, CUTTACK		//	
297	D-WP(C)/15449/2025	KHAGESWAR AGASTI	BRAJA MOHAN SARANGI	//	
	WP(C)/10514/2025	VS	VS	0	
		REGIONAL TRANSPORT OFFICER,CTC		//	
298	D-WP(C)/15450/2025	JIVAN JYOTI ROUT	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		BAJAJ FINANCE LTD, TALCHER BRANCH, ANGUL		//	
299	D-WP(C)/15451/2025	BIKASH KUMAR NAYAK	BRAJA MOHAN SARANGI	//	
	WP(C)/10523/2025	VS	VS	0	
		R.T.O.BBSR		//	
300	D-WP(C)/15455/2025	PURNA CHANDRA JENA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		THE CHIEF EXECUTIVE OFFICER TPCODL, BBSR		//	
301	D-WP(C)/15456/2025	RANJITA ROUL	SHASHIBHUSAN BISWAL	//	
		VS	VS	0	
		THE C.E.O TATA POWER WESTERN ODISHA DISTRIBUTION LTD (TPWODL) SAMBALPUR		//	
302	D-WP(C)/15457/2025	RATIMANI BEHERA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
303	D-WP(C)/15458/2025	SUBHRALAXMI DAS	SHASHIBHUSAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/15459/2025	CHANDMAL SHARMA	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/15460/2025	HEMANTA KUMAR NAYAK	SHASHIBHUSAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/15461/2025	SAKUNTALA CHANDA @ RANA	DEEPALI MAHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/15463/2025	STATE OF ODISHA TRILOCHAN MAHANTA VS	ITISHREE TRIPATHY VS	// // 0	
308	D-WP(C)/15464/2025	CT AND GST OFFICER, KEONJHAR CIRCLE, KEONJHAR SUSIL KUMAR SAHU VS	SANJAY KUMAR PATTANAIAK VS	// // 0	
309	D-WP(C)/15466/2025	STATE OF ODISHA DEVI PRASAD ADHIKARI VS	SHASHIBHUSAN BISWAL VS	// // 0	
310	D-WP(C)/15467/2025	STATE OF ODISHA SANTILATA SASMAL VS	DEEPALI MAHAPATRA VS	// // 0	
311	D-WP(C)/15468/2025	STATE OF ODISHA KALAKAR SAHOO VS	ITISHREE TRIPATHY VS	// // 0	
312	D-WP(C)/15470/2025	SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA DEVI PRASAD DASH VS	GYANA RANJAN MAHAPATRA VS	// // 0	
313	D-WP(C)/15471/2025	STATE OF ODISHA SUNIL KUMAR SENAPATI VS	AMIYA KUMAR MOHANTY VS	// // 0	
314	D-WP(C)/15472/2025	STATE OF ODISHA SURESH CHANDRA SAHOO VS	ITISHREE TRIPATHY VS	// // 0	
315	D-WP(C)/15473/2025	SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA KALICHARAN MISHRA VS	DEEPALI MAHAPATRA VS	// // 0	
316	D-WP(C)/15474/2025	STATE OF ODISHA JOGENDRA KUMAR MOHANTY VS	GYANA RANJAN MAHAPATRA VS	// // 0	
317	D-WP(C)/15477/2025	STATE OF ODISHA SARMISTA SENAPATY VS STATE OF ODISHA	DESHA RANJAN RATH VS	// // 0 //	

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318	D-WP(C)/15478/2025	HAZARI MAHANAND @ GANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
319	D-WP(C)/15480/2025	BASANTI BANJARA VS SPL. LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //	
320	D-WP(C)/15483/2025	PRAMOD KUMAR DAS VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
321	D-WP(C)/15484/2025	JAGANNATH PRASAD BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
322	D-WP(C)/15487/2025	SANTOSH PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
323	D-WP(C)/15491/2025	SARAJU DEI VS THE B.M.C, BBSR	RAJESH RANJAN SAHOO VS	// 0 //	
324	D-WP(C)/15493/2025	MANINI SAHOO VS THE B.M.C.BBSR	RAJESH RANJAN SAHOO VS	// 0 //	
325	D-WP(C)/15494/2025	RASHMI RANJAN PANDA VS STATE OF ODISHA	AMARESH DAS VS	// 0 //	
326	D-WP(C)/15495/2025	DR.PUSPANJALI PADHAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
327	D-WP(C)/15496/2025	BISIKESANA NARAYAN MOILI VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //	
328	D-WP(C)/15497/2025	SAROJINI BARIK VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
329	D-WP(C)/15498/2025	BANITA NAYAK	RAJESH RANJAN SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/15499/2025	THE B.M.C., BBSR TRIPATI SAHU	BINOD KUMAR MISHRA	//	AOR20220001616C202500051
		VS	VS	()	
331	D-WP(C)/15501/2025	STATE OF ODISHA BHANUMATI DEI	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
332	D-WP(C)/15502/2025	STATE OF ODISHA M/S ICICI LOMBARD GENERAL INSURANCE CO LTDANUPAM DASH		//	
		VS	VS	()	
333	D-WP(C)/15503/2025	CHANDAN KUMAR BEHERA SULEI NAYAK	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
334	D-WP(C)/15504/2025	STATE OF ODISHA SANJUKTA BARIK	UMAKANTA SAHOO	//	AOD2024000001C202500110
		VS	VS	()	
335	D-WP(C)/15506/2025	STATE OF ODISHA M/S. NEW PURI HOTEL, PURI	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
336	D-WP(C)/15507/2025	M/S. PLANET HOSPITAL SERVICES, BBSR TARA PRASANA MOHAPATRA	DEBI PRASAD DHALSAMANTA	//	AOD20240000743C202500005
		VS	VS	()	
337	D-WP(C)/15508/2025	STATE OF ODISHA SUDARSAN BARIK	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
338	D-WP(C)/15509/2025	UNION OF INDIA KRUSHNA CHANDRA PRADHAN	BINOD KUMAR MISHRA	//	AOR20220001616C202500052
		VS	VS	()	
339	D-WP(C)/15510/2025	THE REGISTRAR COOPERATIVE SOCIETIES DAMODAR @ DAMODAR BINDHANI	NIRMAL RANJAN ROUTRAY	//	AOD20240000714C202500012
		VS	VS	()	
340	D-WP(C)/15511/2025	UNION OF INDIA DR.KALPANA PATNAIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/15512/2025	STATE OF ODISHA CHINMAYA SUNDAR RAY VS	SUVASHISH PATTANAİK VS	// // 0	
342	D-WP(C)/15514/2025	STATE OF ODISHA ABHAYA KUMAR RATH VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
343	D-WP(C)/15515/2025	STATE OF ODISHA GYANA RANJAN PARIDA VS	GYANA RANJAN MOHAPATRA VS	// // 0	
344	D-WP(C)/15516/2025	STATE OF ODISHA MANORAMA DEO VS	JYOTIRMAY GUPTA VS	// // 0	
345	D-WP(C)/15517/2025	STATE OF ODISHA NALINI LOCHAN DASH VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
346	D-WP(C)/15518/2025	STATE OF ODISHA TRILOCHAN NAYAK VS JHUNARANI NAYAK	MIHIR KANTA RATH VS	// // 0	
347	D-WP(C)/15520/2025	JAYANTI SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
348	D-WP(C)/15521/2025	STATE OF ODISHA ANJULATA MISHRA VS	LAXMI PRASAD DWIVEDY VS	// // 0	
349	D-WP(C)/15522/2025	STATE OF ODISHA PRASSANA KUMAR TRIPATHY VS	JYOTIRMAY GUPTA VS	// // 0	
350	D-WP(C)/15523/2025	STATE OF ODISHA M/S. SRI RAM STRUCTURAL STEELS PVT.LTD, SUNDERGARH VS	DEBIPATI RANAJAN DAS VS	// // 0	
351	D-WP(C)/15527/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA, RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/15528/2025	SABITRI PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
353	D-WP(C)/15531/2025	DURLLABHA SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
354	D-WP(C)/15534/2025	AMARNATH SARKAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
355	D-WP(C)/15541/2025	LALIT HASTI VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //	
356	D-WP(C)/15542/2025	BICHITRANANDA JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
357	D-WP(C)/15543/2025	M/S GIMPEX LTD., TAMILNADU VS CHIEF COMMERCIAL MANAGER (FS) EAST COAST RAILWAY, KHURDA	SARITA MAHARANA VS	// 0 //	
358	D-WP(C)/15544/2025	BRUNDABAN BISWAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
359	D-WP(C)/15545/2025	MAMATA BEHERA VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //	
360	D-WP(C)/15546/2025	BIPULA KUMARI SARDAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
361	D-WP(C)/15547/2025	SANJIB KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
362	D-WP(C)/15549/2025	MUKTILATA DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
363	D-WP(C)/15551/2025	PARMIT SINGH JATAL	ASHOK KUMAR ROUT	//	AOD20220003081C202500012

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		VS	VS	()	
364	D-WP(C)/15552/2025	STATE OF ODISHA PINTUNU MISHRA	GOPINATH PANDA	//	AOR20250000149C202500015
		VS	VS	()	
365	D-WP(C)/15554/2025	STATE OF ODISHA MANOJ KUMAR SETHY	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500043
		VS	VS	()	
366	D-WP(C)/15556/2025	THE COMMISSIONER,CGST CX RAMA DEI	SUJATA JENA	//	
		VS	VS	()	
367	D-WP(C)/15557/2025	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR SOMANATH MOHANTY	ABHIJIT DAS	//	
		VS	VS	()	
368	D-WP(C)/15559/2025	STATE OF ODISHA HOTEL PENTAGON IMFL HOTEL ON SHOP, BBSR	SARAT KUMAR GAJENDRA	//	
		VS	VS	()	
369	D-WP(C)/15561/2025	STATE OF ODISHA PRAHALAD CHANDRA NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
370	D-WP(C)/15562/2025	STATE OF ODISHA RASHMIPRAVA MISHRA	SUJATA JENA	//	
		VS	VS	()	
371	D-WP(C)/15563/2025	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR ANITA BARIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
372	D-WP(C)/15564/2025	STATE OF ODISHA PRAKASH CHANDRA SWAIN	PRAMOD KUMAR JENA	//	
		VS	VS	()	
373	D-WP(C)/15567/2025	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR MAHESWAR BEHERA	PRAMOD KUMAR JENA	//	
		VS	VS	()	
374	D-WP(C)/15568/2025	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR BISWAJIT MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/15570/2025	STATE OF ODISHA M/S MEDIERA HOSPITAL AND RESEARCH AND PVT VS	GADENDRANATH ROUT VS	// // ()	AOR20220004106C202500074
376	D-WP(C)/15572/2025	STATE OF ODISHA SUBODHATTA BEHERA VS	BUDHADEV ROUTRAY VS	// // ()	
377	D-WP(C)/15573/2025	INDIAN OIL CORP. LTD., BBSR SECRETARY OF POSTS, DAKA BHAWAN VS	SANTOSH KUMAR SAMANTARAY, C.G.C. VS	// // ()	AOR20220001336C202500005
378	D-WP(C)/15575/2025	PRABHAKAR SWAIN SRI HANUMAN JEW, BIJE JEMADEIPUR PATNA (RAJASTHAN) VS	KUNAL KUMAR MISHRA VS	// // ()	
379	D-WP(C)/15576/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR M/S PRADHAN INDUSTRIES VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202500003
380	D-WP(C)/15577/2025	UNION OF INDIA HEMANTA KUMAR NAYAK VS	SRIKANTA KU. NATH VS	// // ()	
381	D-WP(C)/15579/2025	STATE OF ODISHA BIJAYANANDA PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
382	D-WP(C)/15580/2025	STATE OF ODISHA NIRAD PRASAD DEO VS	SAROJA KANTA SAMAL VS	// // ()	
383	D-WP(C)/15581/2025	STATE OF ODISHA ARABINDA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // ()	
384	D-WP(C)/15582/2025	STATE OF ODISHA RANJAN KUMAR MOHAPATRA VS	AMITAV TRIPATHY VS	// // ()	
385	D-WP(C)/15583/2025	STATE OF ODISHA JOGESH CHANDRA SAMAL VS	TUSAR KUMAR MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/15584/2025	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //	
387	D-WP(C)/15585/2025	GOURANGA CHARAN PANDA VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	NIRANJAN BISWAL VS	// 0 //	
388	D-WP(C)/15586/2025	MURALI MOHAN JENA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //	
389	D-WP(C)/15587/2025	PANDAB SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
390	D-WP(C)/15590/2025	ANJALIPRAVA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
391	D-WP(C)/15591/2025	BIDYADHAR HATI VS PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT. LOKA SEVA BHAWAN, BBSR	BINOD KUMAR HATI VS	// 0 //	
392	D-WP(C)/15592/2025	LILITA KUMARI MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
393	D-WP(C)/15593/2025	DIBAKAR NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //	
394	D-WP(C)/15594/2025	SUSHANTA KUMAR BISWAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
395	D-WP(C)/15595/2025	SUSIL KUMAR BARAL VS THE CHIEF EXECUTIVE OFFICER, TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD., GANJAM	GOPAL PRASAD JENA VS	// 0 //	
396	D-WP(C)/15596/2025	DEBARAJ MEHER VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //	
397	D-WP(C)/15597/2025	SURENDRA NATH PATRA	AKSHAYA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/15598/2025	PRASANTA KUMAR DAS	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/15600/2025	RANAJIT PRADHAN	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/15602/2025	SUHANA PARBIN	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/15603/2025	SUSANTA KUMAR ROUT	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/15606/2025	RABINDRA KUMAR NATH	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/15607/2025	BILASINI AMANAT	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/15608/2025	PAPUN KUMAR JENA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/15609/2025	PARAMESWAR MOHANTY	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
406	D-WP(C)/15610/2025	DR.BISHNU PRASAD DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/15611/2025	SUSANT KUMAR MALİK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/15612/2025	DR.SAROJ KUMAR DASH SHARMA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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409	D-WP(C)/15613/2025	STATE OF ODISHA MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// // ()	
410	D-WP(C)/15614/2025	STATE OF ODISHA BASANTA KUMAR DAS VS	NIHAR RANJAN MOHANTY VS	// // ()	
411	D-WP(C)/15615/2025	COMMISSIONER CONSOLIDATION, BBSR ADITYA KUMAR MOHAPATRA VS	ACHYUTANANDA PATTANAIAK VS	// // ()	
412	D-WP(C)/15616/2025	STATE OF ORISSA CHITTA RANJAN MISHRA VS	ACHYUTANANDA PATTANAIAK VS	// // ()	
413	D-WP(C)/15617/2025	STATE OF ODISHA KUNTI PATEL VS	SAGARIKA SAHOO VS	// // ()	
414	D-WP(C)/15618/2025	STATE OF ODISHA SARAD @ SARADA PATEL VS	SAGARIKA SAHOO VS	// // ()	
415	D-WP(C)/15619/2025	STATE OF ODISHA ACC LTD., GUJARAT VS	SASWAT KUMAR ACHARYA VS	// // ()	
416	D-WP(C)/15620/2025	ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION., BARGARH SUNDARMANI CHOUDHURY VS	SAGARIKA SAHOO VS	// // ()	
417	D-WP(C)/15621/2025	STATE OF ODISHA CHITRANGADA SAMANTARAY VS	BANSHIDHAR SATAPATHY VS	// // ()	
418	D-WPCRL/11627/2025	STATE OF ODISHA MADANMOHAN NAYAK VS	RAMAKANTA NAYAK VS	// // ()	BIDANASI /25 /2025
419	D-WPCRL/11631/2025	STATE OF ODISHA ANANTA NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// // () //	GOP /114 /2025

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420	D-ABLAPL/11580/2025	AMIT KUMAR GRAHACHARYA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SABARANG /79 /2025 () //	AOR20220001615C202500058
421	D-ABLAPL/11581/2025	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /196 /2017 () //	AOR20220001615C202500059
422	D-ABLAPL/11582/2025	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /209 /2017 () //	AOR20220001615C202500060
423	D-ABLAPL/11586/2025	DHUSASAN @ DUSIA BHOI VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
424	D-ABLAPL/11589/2025	GUDU @ AMIT KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /301 /2025 () //	
425	D-ABLAPL/11591/2025	HARMOHAN SAHOO VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	CHOUWAR /165 /2025 () //	
426	D-ABLAPL/11594/2025	NARENDRA DAS VS STATE OF ODISHA	SATYABAN SAHOO VS	DHUSURI /114 /2025 () //	
427	D-ABLAPL/11595/2025	KAJAL KUMAR SWAIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /153 /2025 () //	
428	D-ABLAPL/11596/2025	KODURU PURUSOTTAM @ K. PORUSHOTTAM VS STATE OF ODISHA	MITALEE JESTHI VS	KASINAGAR /184 /2024 () //	
429	D-ABLAPL/11600/2025	CHHOTELAL MANJHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /124 /2025 () //	
430	D-ABLAPL/11602/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	ANANDAPUR /50 /2025 () //	
431	D-ABLAPL/11606/2025	SANTOSH KUMAR SETHI	PANCHANAN PANIGRAHI	BHUBAN /167 /2025	AOR20250000001C202500012

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/11612/2025	BINOD PADHAN	GOKULANANDA SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/11619/2025	SANJAY PRADHAN	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/11620/2025	ASHOK PATRA	SABYASACHI MISHRA	DELANGA /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/11623/2025	BICHITRA KUMAR ROUT	SAMMY SAHOO	JAJPUR ROAD /193 /2025	AOR20220001040C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/11629/2025	ESYA LIMA	SUBASH CHANDRA MOHANTY	MOHANA /232 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/11632/2025	SUSHIL KUMAR JENA	ALOK KUMAR MOHAPATRA	CUTTACK SADAR /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/11636/2025	RIYAZ MAHAMMAD	AJIT KUMAR SAHOO	BARAMBA /87 /2025	AOR20220001563C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/11637/2025	DUSMANTA SENAPATI	BIBEKANANDA MAHAPATRA	KOREI /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/11638/2025	SONI BIBI	BADAL KUMAR BEHERA	SORO /247 /2025	AOR20220001087C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/11640/2025	JYOTIRANJAN SAHOO @ BANTY	ASIT KUMAR JENA	DHARMASALA /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/11643/2025	DEEPAK DAS	ASIT KUMAR JENA	DHARMASALA /216 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/11645/2025	STATE OF ODISHA JITENDRA KUMAR SAMAL VS	ASIT KUMAR JENA VS	// DHARMASALA /216 /2025 ()	
444	D-ABLAPL/11647/2025	STATE OF ODISHA MAHABIRLAL GUPTA VS	RAJKISHORE SWAIN VS	// BHADRAK TOWN /68 /2025 ()	
445	D-ABLAPL/11649/2025	STATE OF ODISHA SAMSURA BEGUM VS	JYOTIRMAYA SAHOO VS	// PIPLI /122 /2025 ()	
446	D-ABLAPL/11651/2025	STATE OF ODISHA N. SIBA SANKAR REDDY @ SIBA REDDY @ NADI SIBANANKAR REDDY VS	SIBANANKAR REDDY VS	// K.NUAGAON /350 /2024 ()	
447	D-ABLAPL/11652/2025	STATE OF ODISHA DULI PADHI @ DULI DEI @ HULI PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()	
448	D-ABLAPL/11653/2025	STATE OF ODISHA BENUDHARA PADHI @ BENU PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()	
449	D-ABLAPL/11654/2025	STATE OF ODISHA SAMSURA BEGUM VS	JYOTIRMAYA SAHOO VS	// PIPLI /124 /2025 ()	
450	D-ABLAPL/11657/2025	STATE OF ODISHA BAPUNI NAIK @ NAYAK VS	SAROJ KUMAR DASH VS	// MANGALA BAG /297 /2020 ()	
451	D-ABLAPL/11659/2025	STATE OF ODISHA BATAKRUSHNA DASH VS	SAROJ KUMAR DASH VS	// BHUBAN /129 /2025 ()	
452	D-ABLAPL/11661/2025	STATE OF ODISHA VIKASH KUMAR @ BIKASH KUMAR BHAGAT @ BIKASH KUMAR BHARDA VS	BIKASH KUMAR BHARDA VS	// BISOI /69 /2025 ()	
453	D-ABLAPL/11662/2025	STATE OF ODISHA ABDUAL AMIN VS	DIBYA PRAKASH MISHRA VS	// BARGARH SADAR /116 /2024 ()	AOR20220002454C202500043
		STATE OF ODISHA		//	

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454	D-ABLAPL/11664/2025	OM PRAKASH MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /43 /2023 () //	
455	D-ABLAPL/11666/2025	BIBHUTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /41 /2025 () //	
456	D-ABLAPL/11669/2025	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	DEBASIS SWAIN VS	CAPITAL P.S. /128 /2025 () //	
457	D-ABLAPL/11672/2025	PUSPALATA PANDA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	JAGATPUR /28 /2025 () //	
458	D-ABLAPL/11675/2025	MANOJ KUMAR SAMANTARAY VS STATE OF ODISHA	SIDDARATH SAMAL VS	CHANDANPUR /64 /2025 () //	
459	D-ABLAPL/11676/2025	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	DEBASIS SWAIN VS	CAPITAL P.S. /130 /2025 () //	
460	D-ABLAPL/11684/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	CHHEND /96 /2025 () //	
461	D-ABLAPL/11686/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAJKANIKA /203 /2025 () //	AOR2025000001C202500013
462	D-ABLAPL/11687/2025	PITAS RAITA VS STATE OF ODISHA	AMIT BISWAL VS	BADAGADA /261 /2021 () //	
463	D-ABLAPL/11688/2025	PADMA CHARAN DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	GUDARI /37 /2025 () //	
464	D-ABLAPL/11690/2025	DEBABRATA MOHAPATRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SAMBALPUR TOWN /99 /2025 () //	AOR20220001797C202500006
465	D-ABLAPL/11691/2025	MOJES SABAR @ MOJESH SABAR	RAGHUNATH BISWAL	ADVA /62 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/11692/2025	LAXMIPRIYA PARIDA	RAKESH BEHERA	ORKEL /108 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/11693/2025	JITENDRA KUMAR MISHRA	UMA CHARAN MISHRA	LALBAG /229 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/11695/2025	LAXMIPRIYA PARIDA	RAKESH BEHERA	ORKEL /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/11697/2025	SHISHIRA KUMAR PANDA	SUBRAT KUMAR DAS	SAMBALPUR TOWN /99 /2025	AOR20220001797C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/11699/2025	ANANDA MAJHI	RAGHUNATH BISWAL	R.UDAYAGIRI /52 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/11700/2025	BADUA @ BATUA @ BAJUA JENA	KUMAR PRAJWAL	DASARATHPUR /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/11704/2025	SIBARAM PATRA	TARA PRASAD MOHAPATRA	PURI SADAR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/11706/2025	SIPUNU @ BISWARANJAN SENAPATI	KUMAR PRAJWAL	JAJPUR SADAR /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/11707/2025	TUNA GARNAIK	CHIRANJIB ROUT	KANIHA /396 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/11708/2025	BISHNU CHARAN PATRA	DILLIP KUMAR MOHANTY	TANGI /62 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/11709/2025	SAGAR MALLICK	ALOK KUMAR PANDA	KISSANNAGAR PS /45 /2025	
		VS	VS	()	

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477	D-ABLAPL/11711/2025	STATE OF ODISHA AMARESH CHANDRA SARANGI VS	BISWAJIT NAYAK VS	// BHARATPUR PS /181 /2025 ()	
478	D-ABLAPL/11714/2025	STATE OF ODISHA SK SAMSUDDIN VS	SASANKA SEKHAR PAIKRAY VS	// NISCHINTAKOILI /30 /2025 ()	
479	D-ABLAPL/11716/2025	STATE OF ODISHA SUDHAMAYA SAHU VS	BHOJARAJ SETH VS	// PADAMPUR /69 /2025 ()	
480	D-ABLAPL/11719/2025	STATE OF ODISHA RAJIB LOCHAN PRADHAN VS	PREETAM MISHRA VS	// RAIRAKHOL /91 /2025 ()	
481	D-ABLAPL/11720/2025	STATE OF ODISHA MANORANJAN PANDA @ MUNA PANDA VS	PRATIK NAYAK VS	// ALAKUNDA /40 /2025 ()	
482	D-ABLAPL/11722/2025	STATE OF ODISHA ARUNA MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /141 /2025 ()	
483	D-ABLAPL/11723/2025	STATE OF ODISHA RATI RANJAN JENA VS	ASIT KUMAR JENA VS	// DHARMASALA /216 /2025 ()	
484	D-ABLAPL/11724/2025	STATE OF ODISHA DILLIP KUMAR DAS VS	DEEPAK KU SAHOO VS	// RAJNAGAR /122 /2025 ()	
485	D-ABLAPL/11727/2025	STATE OF ODISHA SATYABRATA MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /76 /2025 ()	
486	D-ABLAPL/11728/2025	STATE OF ODISHA SAGAR MOHAPATRA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /84 /2025 ()	
487	D-ABLAPL/11731/2025	STATE OF ODISHA SUJIT NAYAK @ SANAPUA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// G.UDAYAGIRI /37 /2025 () //	

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488	D-ABLAPL/11733/2025	DIPTI RANJAN BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	JAJPUR SADAR /104 /2025 () //	
489	D-ABLAPL/11736/2025	BISWANATH NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	NANDIPADA /103 /2025 () //	
490	D-ABLAPL/11737/2025	BIKRAM SUNTARANG @ BIKRAM SUNDARA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RAGHUNATHPALI /467 /2024 () //	
491	D-ABLAPL/11739/2025	SK.REHAN VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHATAGAON /112 /2025 () //	
492	D-ABLAPL/11740/2025	ARUN KUMAR SETHY VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIRTOL /237 /2024 () //	
493	D-ABLAPL/11741/2025	SUKANTA KUMAR BHUYAN @ MANA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /150 /2025 () //	
494	D-ABLAPL/11744/2025	RABINDRA NATH SINGH VS STATE OF ODISHA	MANOJ VERMA VS	UDALA /280 /2024 () //	
495	D-ABLAPL/11748/2025	SOUMYA RANJAN DASH @ PINKU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /71 /2025 () //	AOR20220001297C202500101
496	D-ABLAPL/11751/2025	CHOUDHARY SUJIT KUMAR SWAIN @ SUJIT KUMAR SWAIN VS STATE OF ODISHA	LALITENDU SAMANTARAY VS	NAUGAON /77 /2025 () //	
497	D-ABLAPL/11754/2025	BIKRAM ROUT @ BUNTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /40 /2025 () //	
498	D-ABLAPL/11755/2025	BISWARANJAN MOHAPATRA VS STATE OF ODISHA	SWETLANA DAS VS	MAHILA P.S.(BBSR) /61 /2025 () //	
499	D-ABLAPL/11761/2025	RAMESH CHANDRA SWAIN @ RAMESH SWAIN	PRAVASH CHANDRA JENA	FATEGARH /141 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/11763/2025	HIMANSHU SEKHAR BARIK	KARUNAKAR NAYAK	RARUAN /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/11764/2025	CHANDAN KUMAR ROUT @ JAGA	PRAVASH CHANDRA JENA	RAIBANIA /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/11766/2025	TRILOCHAN RAJ	PRAVASH CHANDRA JENA	RASGOBINDPUR /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/11768/2025	GURUBARI @ RASMITA MALLICK	SURYAKANTA DASH	PATTAMUNDAI MODEL /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/11769/2025	P.BHALALA @ PRAVINBHAI VITTHALBHAI	SOUMIK SPANDAN TRIPATHY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/11770/2025	PABITRA KUMAR BEHERA @ PABITRA BEHERA	RAGHUNATH DASMOHAPATRA	ERASAMA /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/11771/2025	PRAVAT JENA	PRAHALLAD MAHALI	MARSHAGHAI /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/11772/2025	PITABAS BEHERA	SHIB SHANKAR MOHANTY	CHANDRASEKHARPUR /83 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/11773/2025	ARCHANA BEHERA	SHIB SHANKAR MOHANTY	CHANDRASEKHARPUR /83 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/11774/2025	BANAMALI JENA	PABITRA KUMAR BEHERA	MARSHAGHAI /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/11775/2025	RUDRA JENA	PRAHALLAD MAHALI	MARSHAGHAI /97 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
511	D-ABLAPL/11777/2025	STATE OF ODISHA SARAT GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// KASHIPUR /37 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :16/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/11627/2025 WPCRL/ /	MADANMOHAN NAYAK MP	RAMAKANTA NAYAK	10/2025
2	D-WPCRL/11627/2025 WPCRL/ /	MADANMOHAN NAYAK MP	RAMAKANTA NAYAK	11/2025
3	D-CRLLP/11758/2025 CRLLP/ /	LAXMIPRIYA BEHERA MP	ARJUNA CHARANA BEHERA	27/2025
4	D-CRP/15358/2025 CRP/ /	UPENDRA SHA @ UPENDRA SA MP	DHANANJAYA MUND	37/2025
5	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	49/2025
6	D-CRLMP/11592/2025 CRLMP/ /	AMIYA KUMAR SETHI MP	PRASANT KUMAR BARIK	85/2025
7	D-LAA/9103/2025 LAA/ /	SARAT RAUT MP	AJIT KUMAR RATH	88/2025
8	D-LAA/9103/2025 LAA/ /	SARAT RAUT MP	AJIT KUMAR RATH	89/2025
9	D-JCRLA/7/2021 JCRLA/7/2021	DUMBI MUNDA MP	SK. ZAFARULLA	104/2025
10	D-JCRLA/7/2021 JCRLA/7/2021	DUMBI MUNDA MP	ADV.	105/2025
11	D-JCRLA/39225/2024 JCRLA/208/2024	CHANDANI MAHANTA MP	ADV.	106/2025
12	D-JCRLA/39225/2024 JCRLA/208/2024	CHANDANI MAHANTA MP	ADV.	107/2025
13	D-TRP(C)/15439/2025 TRP(C)/ /	PRANGYA PARIDA MP	BISWAJIT PASAYAT	114/2025
14	D-TRP(C)/15469/2025 TRP(C)/ /	SUBHASHMITA SAHOO MP	LALATENDU RAY	115/2025
15	D-TRP(C)/15571/2025 TRP(C)/ /	BHAGYASHREE MOHARANA MP	BEDA PRAKASH PANDA	116/2025
16	D-CONTC/16945/2024 CONTC/3388/2024	JAYASMITA JENA MP		157/2025
17	D-CONTC/9174/2023 CONTC/9174/2023	DR.BIJAY KUMAR PATNAIK MP	M/S SAMEER KU. DAS, P.K.BEHERA, N.JENA	158/2025
18	D-RVWPET/200/2013 RVWPET/200/2013	PITAMBAR MOHANTA MP	AKSHYA KUMAR SAHOO	172/2025
19	D-RVWPET/361/2022 RVWPET/361/2022	SUSANTA KUMAR MISHRA MP	SUBRATA MISHRA	173/2025
20	D-RVWPET/362/2022 RVWPET/362/2022	RAJIB KUMAR HOTA MP	SUBRATA MISHRA	174/2025
21	D-RPFAM/15417/2025 RPFAM/ /	BRAHMANANDA BEHERA MP	JUGALA KISHORE PANDA	180/2025
22	D-RPFAM/15417/2025 RPFAM/ /	BRAHMANANDA BEHERA MP	JUGALA KISHORE PANDA	181/2025
23	D-RPFAM/15548/2025 RPFAM/ /	SHUBHA KANTA SAHOO@SUBHAKANTA SAHOO MP	SAHOO@SUBHAKANTA SAHOO BANSAL PRADHAN	182/2025
24	D-RPFAM/15548/2025 RPFAM/ /	SHUBHA KANTA SAHOO@SUBHAKANTA SAHOO MP	SAHOO@SUBHAKANTA SAHOO BANSAL PRADHAN	183/2025
25	D-RPFAM/15588/2025 RPFAM/ /	KARMI HANSDA MP	AKSHAYA KUMAR SAHOO	184/2025
26	D-CMAYPL/848/2023	PTAHALLAD KUMAR DIXIT	M/S.ASHOK KU. PANIGRAHI, A.K.JENA	

	CMAPL/848/2023	MP		225/2025
27	D-CMAPL/10724/2025	SHESHADEV PRADHAN	SHASHI BHUSAN JENA	
	CMAPL/ /	MP		226/2025
28	D-CMAPL/25/2023	SUMANTA KUMAR SAHOO	JANAKI KANTA MAHAPATRA	
	CMAPL/25/2023	MP		227/2025
29	D-CMAPL/15566/2025	LAXMIDHAR SAMAL	SAMBHU CH. NATH SHARMA	
	CMAPL/ /	MP		228/2025
30	D-CMAPL/15574/2025	SATYANARAYAN PATTANAİK	SAMBHU CH. NATH SHARMA	
	CMAPL/ /	MP		229/2025
31	D-MATA/15536/2025	CHINMAYEE PANDA	ABINASH ROURAY	
	MATA/ /	MP		234/2025
32	D-MATA/15533/2025	HEMING ARVINDBHAI MODI	SHILADITYA DASH	
	MATA/ /	MP		235/2025
33	D-MATA/15599/2025	B. SUBRAT KUMAR DAS	AKSHAYA KUMAR JENA	
	MATA/ /	MP		236/2025
34	D-MATA/15599/2025	B. SUBRAT KUMAR DAS	AKSHAYA KUMAR JENA	
	MATA/ /	MP		237/2025
35	D-CRLREV/11604/2025	SUMAN CHANDRA PARICHHA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		301/2025
36	D-CRLREV/11604/2025	SUMAN CHANDRA PARICHHA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		302/2025
37	D-CRLREV/11605/2025	THABIRAM MAJHI	SATYA NARAYAN MISHRA 4	
	CRLREV/ /	MP		303/2025
38	D-CRLREV/11621/2025	BABULA@ISWAR NIAL	RAJIB LOCHAN PATTNAİK	
	CRLREV/ /	MP		304/2025
39	D-CRLREV/11621/2025	BABULA@ISWAR NIAL	RAJIB LOCHAN PATTNAİK	
	CRLREV/ /	MP		305/2025
40	D-CRLREV/11665/2025	PRATHI PRAVEEN KUMAR @ P.PRAVEEN	BRINDESH NATH TRIPATHY	
	CRLREV/ /	MP		306/2025
41	D-CRLREV/3735/2025	RANKANATH LENKA	DEBASNAN DAS	
	CRLREV/98/2025	MP		307/2025
42	D-CRLREV/11702/2025	KULAMANI NAG	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		308/2025
43	D-CRLREV/11702/2025	KULAMANI NAG	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		309/2025
44	D-CRLREV/11734/2025	JAGANNATH BISWAL	SAMVIT MOHANTY	
	CRLREV/ /	MP		310/2025
45	D-CRLREV/11734/2025	JAGANNATH BISWAL	SAMVIT MOHANTY	
	CRLREV/ /	MP		311/2025
46	D-FAO/10555/2025	PARBATI MUNDARY	DEBASISH PATNAİK	
	FAO/ /	MP		321/2025
47	D-FAO/15336/2025	MANAGER, ORIENTAL INSURANCE CO.LTD.	TOUSHAR PRASAD DUTTA	
	FAO/ /	MP		322/2025
48	D-FAO/15372/2025	M/S. SHRI RAM GENERAL INSURANCE CO.	GIRDA PRASAD DUTTA	
	FAO/ /	MP		323/2025
49	D-FAO/599/2019	JAYAKRISHNA PRADHAN		
	FAO/599/2019	MP		324/2025
50	D-FAO/15386/2025	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED,	CUTTACK	
	FAO/ /	MP		325/2025
51	D-FAO/15387/2025	MANAGER, T.P. HUB, D.O.I., M/S. NEW INDIA ASSURANCE COMPANY LIMITED,	CUTTACK	
	FAO/ /	MP		326/2025
52	D-FAO/15389/2025	SECRETARY, DEPARTMENT OF HIGHER EDUCATION	NARAYAN PATNAİK,A.G.A	
	FAO/ /	MP		327/2025
53	D-FAO/15389/2025	SECRETARY, DEPARTMENT OF HIGHER EDUCATION	NARAYAN PATNAİK,A.G.A	
	FAO/ /	MP		328/2025
54	D-FAO/17/2019	STATE OF ODISHA		
	FAO/17/2019	MP		329/2025
55	D-BLAPL/25230/2024	GAURANGA SISA @ GORA SISA	BIRENDRA KUMAR NAYAK	
	BLAPL/8774/2024	MP		463/2025
56	D-BLAPL/8840/2025	SAMIR NAIK	ADITI HOTA	
	BLAPL/3512/2025	MP		464/2025
57	D-BLAPL/10053/2025	SARAT KUMAR DEY @ KALIA	DUSHMANTA SAHOO	
	BLAPL/3849/2025	MP		465/2025

58	D-BLAPL/31153/2024 BLAPL/10972/2024	NARAYAN PRADHAN MP	DUSHMANTA SAHOO	466/2025
59	D-BLAPL/32421/2024 BLAPL/10903/2024	FAZAL ALI @ FAZAL ALLI @ FAYAZ HUSSAIN MP		467/2025
60	D-BLAPL/35830/2024 BLAPL/12157/2024	AMIT KUMAR SINGH MP	B.B.ROUTRAY,K.K.LAL,P.K.PARIDA,KRISHNA KUMAR LAL	468/2025
61	D-BLAPL/9897/2025 BLAPL/3671/2025	TRINATH BEHERA @ GAYA BEHERA MP	SAUBHAGYA KETAN NAYAK	469/2025
62	D-BLAPL/2476/2025 BLAPL/953/2025	PRADIP GORAI MP		470/2025
63	D-BLAPL/9275/2025 BLAPL/3414/2025	GOURAHARI MOHANTY MP	AMIT PRASAD BOSE	471/2025
64	D-RSA/15265/2025 RSA/ /	RAMA KRUSHNA PANDA MP	PRABIN DAS	581/2025
65	D-RSA/214/2005 RSA/214/2005	JOGESWAR@ALLAH SAHOO MP	MR.S.P.RAJU	582/2025
66	D-RSA/15489/2025 RSA/ /	SACHALA MUDULI MP	AMIT PRASAD BOSE	583/2025
67	D-RSA/15490/2025 RSA/ /	RAJENDRA KUMAR SAHU MP	DEBARAJ MOHANTY	584/2025
68	D-RSA/235/2011 RSA/235/2011	ATAMANANDA BISWAL MP	M/S.S.K.NAYAK	585/2025
69	D-RSA/235/2011 RSA/235/2011	ATAMANANDA BISWAL MP	M/S.S.K.NAYAK	586/2025
70	D-RSA/235/2011 RSA/235/2011	ATAMANANDA BISWAL MP	M/S.S.K.NAYAK	587/2025
71	D-RSA/417/2023 RSA/417/2023	PRASANT KUMAR NAYAK MP	PRASANTA KUMAR SATAPATHY	588/2025
72	D-CMP/15323/2025 CMP/ /	SULOCHANA SWAIN MP	ABHAS MOHANTY	596/2025
73	D-CMP/15330/2025 CMP/ /	SURESH KUMAR MOHANTY MP	JAGANNATH BHUYAN	597/2025
74	D-CMP/15347/2025 CMP/ /	AKSHAY BEHERA MP	BHAWANI SANKAR PANIGRAHI	598/2025
75	D-CMP/15352/2025 CMP/ /	SK. KHALIL AHAMED MP	PRASAN KUMAR SAHU	599/2025
76	D-CMP/15352/2025 CMP/ /	SK. KHALIL AHAMED MP	PRASAN KUMAR SAHU	600/2025
77	D-CMP/15375/2025 CMP/ /	G.M., CANARA BANK, BBSR MP	SUBRAT MISRA	601/2025
78	D-CMP/15377/2025 CMP/ /	BIDULATA PRUSTY MP	BISWAJIT MOHAPATRA	602/2025
79	D-CMP/15384/2025 CMP/ /	SUCHISMITA MAHARANA MP	PRAFULLA KUMAR SAHU	603/2025
80	D-CMP/15398/2025 CMP/ /	HARSHABATI @ HOROSOBATI PADHI MP	PRASANNA KUMAR MISHRA	604/2025
81	D-CMP/15407/2025 CMP/ /	SARAT CHANDRA JENA MP	PRAKASH CHANDRA DASH	605/2025
82	D-CMP/15475/2025 CMP/ /	SUSANTA ROUT MP	SATYABADI MANTRY	606/2025
83	D-CMP/15505/2025 CMP/ /	O.S.F.C., CUTTACK MP	ABINASH ROUTRAY	607/2025
84	D-ABLAPL/38036/2024 ABLAPL/14591/2024	PARAMANANDA MOHANTA @ MAHANTA MP		846/2025
85	D-ABLAPL/3044/2025 ABLAPL/1199/2025	MANA @ MANOJ BEHERA MP		847/2025
86	D-ABLAPL/33812/2024 ABLAPL/13143/2024	SANJUA BEHERA MP	PRANAB RANJAN CHHATOI	848/2025
87	D-ABLAPL/8587/2020 ABLAPL/8587/2020	RABINDRA BEHERA MP	DEBASMITA DAS	849/2025
88	D-ABLAPL/5398/2022 ABLAPL/5398/2022	JANARDAN RATH MP	SANJIT MISHRA	850/2025
89	D-ABLAPL/25761/2024	ADITYA PRASAD SAHU	HARAPRASAD SAHU	

	ABLAPL/9487/2024	MP		851/2025
90	D-ABLAPL/25761/2024	ADITYA PRASAD SAHU		
	ABLAPL/9487/2024	MP		852/2025
91	D-ABLAPL/5315/2025	SATYABADI NAYAK @ KATHIA		
	ABLAPL/2071/2025	MP		853/2025
92	D-ABLAPL/5308/2025	SATYABADI NAYAK @ KATHIA		
	ABLAPL/2471/2025	MP		854/2025
93	D-ABLAPL/37970/2024	MAHESWAR NAYAK		
	ABLAPL/14544/2024	MP		855/2025
94	D-ABLAPL/4613/2025	USHARANI BEHERA		
	ABLAPL/1793/2025	MP		856/2025
95	D-ABLAPL/20163/2024	NIRANJAN ROUT	PRAVASH CHANDRA JENA	
	ABLAPL/7251/2024	MP		857/2025
96	D-ABLAPL/10483/2025	PRATEEK SWAIN @ PRATIK SWAIN	JAJATI KESHARI KHUNTIA	
	ABLAPL/4087/2025	MP		858/2025
97	D-MACA/13322/2025	SULTANA BIBI	KAPILA CHARAN NAYAK	
	MACA/438/2025	MP		1020/2025
98	D-MACA/15332/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,	<del>CHITTAURGARH</del>	
	MACA/ /	MP		1021/2025
99	D-MACA/15332/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,	<del>CHITTAURGARH</del>	
	MACA/ /	MP		1022/2025
100	D-MACA/15339/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	KHURDA	
	MACA/ /	MP		1023/2025
101	D-MACA/15339/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	KHURDA	
	MACA/ /	MP		1024/2025
102	D-MACA/15339/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	KHURDA	
	MACA/ /	MP		1025/2025
103	D-MACA/15339/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	KHURDA	
	MACA/ /	MP		1026/2025
104	D-MACA/15344/2025	NEW INDIA ASSURANCE CO.LTD.,	SAMBALPUR	
	MACA/ /	MP		1027/2025
105	D-MACA/15344/2025	NEW INDIA ASSURANCE CO.LTD.,	SAMBALPUR	
	MACA/ /	MP		1028/2025
106	D-MACA/15355/2025	RUPASHREE ROUT	BISWAJIT MOHANTY	
	MACA/ /	MP		1029/2025
107	D-MACA/15355/2025	RUPASHREE ROUT	BISWAJIT MOHANTY	
	MACA/ /	MP		1030/2025
108	D-MACA/15357/2025	ORIENTAL INSURANCE COMPANY LTD.,	<del>BBB</del> DUTTA	
	MACA/ /	MP		1031/2025
109	D-MACA/15357/2025	ORIENTAL INSURANCE COMPANY LTD.,	<del>BBB</del> DUTTA	
	MACA/ /	MP		1032/2025
110	D-MACA/15363/2025	D.M., M/S. RELIANCE GENERAL INSURANCE CO. LTD.,	<del>CHITTAURGARH</del>	
	MACA/ /	MP		1033/2025
111	D-MACA/15363/2025	D.M., M/S. RELIANCE GENERAL INSURANCE CO. LTD.,	<del>CHITTAURGARH</del>	
	MACA/ /	MP		1034/2025
112	D-MACA/15367/2025	B.M., CHALAMANDALAM MS GENERAL INSURANCE CO. LTD.,	KHURDA	
	MACA/ /	MP		1035/2025
113	D-MACA/15367/2025	B.M., CHALAMANDALAM MS GENERAL INSURANCE CO. LTD.,	KHURDA	
	MACA/ /	MP		1036/2025
114	D-MACA/15366/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD.,	<del>ANGULA</del>	
	MACA/ /	MP		1037/2025
115	D-MACA/15366/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD.,	<del>ANGULA</del>	
	MACA/ /	MP		1038/2025
116	D-MACA/15373/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD.,	<del>BBB</del> RITA	
	MACA/ /	MP		1039/2025
117	D-MACA/15373/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD.,	<del>BBB</del> RITA	
	MACA/ /	MP		1040/2025
118	D-MACA/15393/2025	D.M., SBI GENERAL INSURANCE CO. LTD.,	<del>SBI</del> NATH ROY	
	MACA/ /	MP		1041/2025
119	D-MACA/15399/2025	D.M., ORIENTAL INSURANCE CO.LTD.,	<del>BAG</del> PRASAD DUTTA	
	MACA/ /	MP		1042/2025
120	D-MACA/15399/2025	D.M., ORIENTAL INSURANCE CO.LTD.,	<del>BAG</del> PRASAD DUTTA	
	MACA/ /	MP		1043/2025

121	D-MACA/15404/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO.LTD. MP	<del>GUJARAT</del>	1044/2025
122	D-MACA/13431/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO. LTD. MP	<del>BRACHMADAKK</del>	1045/2025
123	D-MACA/15435/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., MP	KHUDA PRATIVA MISHRA	1046/2025
124	D-MACA/15488/2025 MACA/ /	AJAYA KUMAR SAHOO MP	PRABASH CHANDRA PATTANAIK	1047/2025
125	D-MACA/15488/2025 MACA/ /	AJAYA KUMAR SAHOO MP	PRABASH CHANDRA PATTANAIK	1048/2025
126	D-MACA/15492/2025 MACA/ /	NALINIPRAVA PATTANAIK MP	AMIYA KUMAR MOHANTY	1049/2025
127	D-MACA/15492/2025 MACA/ /	NALINIPRAVA PATTANAIK MP	AMIYA KUMAR MOHANTY	1050/2025
128	D-MACA/14983/2025 MACA/ /	D.M.(LEGAL), M/S. ORIENTAL INSURANCE CO. LTD. MP	<del>ADAM ALI KHAN</del>	1051/2025
129	D-MACA/15524/2025 MACA/ /	SRIRAM GENERAL INSURANCE CO. LTD. MP	ADAM ALI KHAN	1052/2025
130	D-CRLMC/11625/2025 CRLMC/ /	PRASANTA KUMAR SAHOO @ KUNU MP	PULAKESH MOHANTY	1085/2025
131	D-CRLMC/11641/2025 CRLMC/ /	ANDAVARUPU SURJYA CHANDRA RAO MP	NEELAKANTHA PANDA	1086/2025
132	D-CRLMC/11232/2025 CRLMC/ /	DUKHI BALIARSINGH MP	SUDHANSU SEKHAR JENA	1087/2025
133	D-CRLMC/11642/2025 CRLMC/ /	SANTOSH KUMAR TRIPATHY MP	SOUBHAGYA SWAIN	1088/2025
134	D-CRLMC/1207/2025 CRLMC/385/2025	CHINMAYA KUMAR DASH MP	PRANAYA SWAIN	1089/2025
135	D-CRLMC/11680/2025 CRLMC/ /	RANJAN KUMAR MOHAPATRA MP	MANOJ BIHARI DAS	1090/2025
136	D-CRLMC/38868/2024 CRLMC/138/2025	PITAMBAR MOHALIK MP	J.K.MISHRA 2	1091/2025
137	D-CRLMC/11682/2025 CRLMC/ /	SABITA PATRA MP	DIBYENDU CHAKRABARTY	1092/2025
138	D-CRLMC/11689/2025 CRLMC/ /	TAPAN KUMAR SETHI @ SETHY MP	ANURAG PATI	1093/2025
139	D-CRLMC/11689/2025 CRLMC/ /	TAPAN KUMAR SETHI @ SETHY MP	ANURAG PATI	1094/2025
140	D-CRLMC/11746/2025 CRLMC/ /	MITHUN DAS MP	PARTHA SARATHI DAS	1095/2025
141	D-CRLMC/11753/2025 CRLMC/ /	RAMESH CHANDRA SWAIN @ RAMESH SWAIN MP	PRAVASH CHANDRA JENA	1096/2025
142	D-CRLMC/11759/2025 CRLMC/ /	GOURISHANKAR BEHERA @ TABLU @ GOURISHANKAR BEHERA MP	CHANDRA NATH PRUSTY	1097/2025
143	D-CRLMC/11760/2025 CRLMC/ /	PITAMBAR PARIDA MP	AMITAV TRIPATHY	1098/2025
144	D-CRLA/6531/2024 CRLA/195/2024	RANJAN GAGRAI MP	CHITTA RANJAN SAHU	1135/2025
145	D-CRLA/202/2022 CRLA/202/2022	AJIT KUMAR GIRI MP	BINI MISHRA, MR.BIJAYA KUMAR BEHERA 1, MR.DHARANIDHAR N.	1136/2025
146	D-CRLA/1/2023 CRLA/1/2023	DAMBARU@DAMBARUDHAR DAS MP		1137/2025
147	D-CRLA/433/2020 CRLA/433/2020	SOBHAGINI BEHERA MP	UMESH CHANDRA PATNAIK.S.PATTNAIK,M.R.SAHOO	1138/2025
148	D-CRLA/433/2020 CRLA/433/2020	SOBHAGINI BEHERA MP	UMESH CHANDRA PATNAIK.S.PATTNAIK,M.R.SAHOO	1139/2025
149	D-CRLA/433/2020 CRLA/433/2020	SOBHAGINI BEHERA MP	UMESH CHANDRA PATNAIK.S.PATTNAIK,M.R.SAHOO	1140/2025
150	D-CRLA/347/2018 CRLA/347/2018	MICKY@PRIYA RANJAN MOHANTY MP	M/S., S.DAS,S.DEVI JAYADEBA BEHERA M/S. PRAVASH CHANDRA	1141/2025
151	D-WA/15317/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	1979/2025
152	D-WA/15317/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	

	WA/ /	MP		1980/2025
153	D-WA/15317/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		1981/2025
154	D-WA/15318/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1982/2025
155	D-WA/15318/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1983/2025
156	D-WA/15318/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1984/2025
157	D-WA/27661/2024	BISWA PRAKASH MISHRA	MR. GAUTAM MISHRA, M/S. JYOTI RANJAN DEO	
	WA/1832/2024	MP		1985/2025
158	D-WA/15319/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1986/2025
159	D-WA/15319/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1987/2025
160	D-WA/15319/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1988/2025
161	D-WA/15320/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1989/2025
162	D-WA/15320/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1990/2025
163	D-WA/15320/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1991/2025
164	D-WA/15345/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1992/2025
165	D-WA/15345/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1993/2025
166	D-WA/15345/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1994/2025
167	D-WA/15321/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		1995/2025
168	D-WA/15321/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		1996/2025
169	D-WA/15322/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1997/2025
170	D-WA/15322/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1998/2025
171	D-WA/15322/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1999/2025
172	D-WA/15385/2025	M/S. DHAMRA PORT CO.LTD.	SOUMIK SPANDAN TRIPATHY	
	WA/ /	MP		2000/2025
173	D-WA/15385/2025	M/S. DHAMRA PORT CO.LTD.	SOUMIK SPANDAN TRIPATHY	
	WA/ /	MP		2001/2025
174	D-WA/15390/2025	TANWIR DAR ALI	SIDDHANT SARANGI	
	WA/ /	MP		2002/2025
175	D-WA/8587/2025	RAJGANGPUR MUNICIPALITY	PRASANTA KUMAR SATAPATHY	
	WA/521/2025	MP		2003/2025
176	D-WA/15397/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2004/2025
177	D-WA/15397/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2005/2025
178	D-WA/15397/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2006/2025
179	D-WA/15402/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2007/2025
180	D-WA/15402/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2008/2025
181	D-WA/15402/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2009/2025
182	D-WA/15453/2025	COMMISSIONER.CMC	PRONoy MOHANTY	
	WA/ /	MP		2010/2025
183	D-WA/15453/2025	COMMISSIONER.CMC	PRONoy MOHANTY	
	WA/ /	MP		2011/2025

184	D-WA/15425/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2012/2025
185	D-WA/15425/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2013/2025
186	D-WA/15425/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2014/2025
187	D-WA/15431/2025 WA/ /	UTPAL KUMAR ACHARYA MP	MANAS PATI	2015/2025
188	D-WA/15482/2025 WA/ /	RUPESH KUMAR AGRAWAL MP	AMIT PRASAD BOSE	2016/2025
189	D-WA/15482/2025 WA/ /	RUPESH KUMAR AGRAWAL MP	AMIT PRASAD BOSE	2017/2025
190	D-WA/15427/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2018/2025
191	D-WA/15427/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2019/2025
192	D-WA/15427/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2020/2025
193	D-WA/15432/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2021/2025
194	D-WA/15432/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2022/2025
195	D-WA/15432/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2023/2025
196	D-WA/15430/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2024/2025
197	D-WA/15430/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2025/2025
198	D-WA/15430/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	2026/2025
199	D-WA/15437/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2027/2025
200	D-WA/15437/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2028/2025
201	D-WA/15437/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2029/2025
202	D-WA/15438/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2030/2025
203	D-WA/15438/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2031/2025
204	D-WA/15438/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2032/2025
205	D-WA/15539/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2033/2025
206	D-WA/15539/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2034/2025
207	D-WA/8587/2025 WA/521/2025	RAJGANGPUR MUNICIPALITY MP	PRASANTA KUMAR SATAPATHY	2035/2025
208	D-WA/15540/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2036/2025
209	D-WA/15540/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2037/2025
210	D-WA/15555/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2038/2025
211	D-WA/15555/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2039/2025
212	D-WA/15558/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2040/2025
213	D-WA/15558/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2041/2025
214	D-WA/15560/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2042/2025
215	D-WA/15560/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		2043/2025
216	D-WA/15605/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2044/2025
217	D-WA/15605/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2045/2025
218	D-WA/15605/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2046/2025
219	D-WA/15604/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2047/2025
220	D-WA/15604/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2048/2025
221	D-WA/15604/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2049/2025
222	D-WA/15601/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		2050/2025
223	D-WA/15601/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		2051/2025
224	D-WA/15601/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		2052/2025
225	D-WP(C)/28837/2022	SRI SRI SATYABADI GOPINATH DEV BIJE BHUNYAKI PISAPATI	SHRIMATI SANGITA MOHANTY	
	WP(C)/28837/2022	MP		6352/2025
226	D-WP(C)/15313/2025	VEDANTA LIMITED, MUMBAI	PRASHANTA KUMAR NAYAK	
	WP(C)/10483/2025	MP		6353/2025
227	D-WP(C)/14583/2025	SUBRAT ACHARYA	SANGITA MOHANTY	
	WP(C)/ /	MP		6354/2025
228	D-WP(C)/15310/2025	GAYATRI MISSION SHAKTI FEDERATION	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		6355/2025
229	D-WP(C)/15324/2025	JYOTI PRAKASH SWAIN	LALIT KUMAR MAHARANA	
	WP(C)/10472/2025	MP		6356/2025
230	D-WP(C)/15311/2025	A. MADHAVI	KISHORE KUMAR MISHRA	
	WP(C)/10498/2025	MP		6357/2025
231	D-WP(C)/15314/2025	P. BHABANI SANKAR PATRA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		6358/2025
232	D-WP(C)/15315/2025	M/S S.S. CONSORTIUM	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		6359/2025
233	D-WP(C)/15335/2025	BHABANI SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		6360/2025
234	D-WP(C)/52085/2024	YASHOBANTA NAIK	SWAPNIL ROY	
	WP(C)/31765/2024	MP		6361/2025
235	D-WP(C)/15346/2025	DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LTD., BBSR	GIRISHANKAR MOHANTY	
	WP(C)/ /	MP		6362/2025
236	D-WP(C)/15348/2025	PADMACHARAN SAHU	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		6363/2025
237	D-WP(C)/15349/2025	ANNAPURNA MALLICK	ARUN KUMAR PATRA	
	WP(C)/ /	MP		6364/2025
238	D-WP(C)/15340/2025	MAA TULASI MISSION SHAKTI MAHASANGHAN	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		6365/2025
239	D-WP(C)/15350/2025	SUBAL SWAIN	JEEVANJYOTI MOHANTY	
	WP(C)/ /	MP		6366/2025
240	D-WP(C)/10509/2025	RAJ KUMAR DADHICHI	ABINASH BARIK	
	WP(C)/7480/2025	MP		6367/2025
241	D-WP(C)/44618/2024	GOVERNING BODY GANGADHAR MOHAPATRA	SUBARSHAN CHANDRA PURI	
	WP(C)/26270/2024	MP		6368/2025
242	D-WP(C)/15356/2025	RABINDRA NATH KHUNTIA	SUJATA JENA	
	WP(C)/ /	MP		6369/2025
243	D-WP(C)/15365/2025	DIBYADARSHAN MAHANTA	MANOJA KUMAR KHUNTIA	
	WP(C)/10486/2025	MP		6370/2025
244	D-WP(C)/15369/2025	MAHESWAR PUTELE	SUSHANTA KUMAR JOSHI	
	WP(C)/10484/2025	MP		6371/2025
245	D-WP(C)/15371/2025	BIKAS PRADHAN	SUNIL KUMAR PANDA	
	WP(C)/ /	MP		6372/2025
246	D-WP(C)/13710/2025	DAITARI MALLICK		
	WP(C)/10085/2025	MP		6373/2025

247	D-WP(C)/15381/2025 WP(C)/10497/2025	GOPAL PRASAD LATH MP	AMIT PRASAD BOSE	6374/2025
248	D-WP(C)/15392/2025 WP(C)/10512/2025	RANJAN SAHOO MP	SURYAKANTA DWIBEDI	6375/2025
249	D-WP(C)/15400/2025 WP(C)/10501/2025	HAREKRUSHNA BISWAL MP	LALIT KUMAR MAHARANA	6376/2025
250	D-WP(C)/14900/2025 WP(C)/ /	JAYA PRAKASH NARAYAN BHATTRAY MP	RABINDRA KUMAR PATNAIK	6377/2025
251	D-WP(C)/23477/2023 WP(C)/23477/2023	MARR MUNNING ASHRAM, KORAPUT MP	SOUMYA DEV RAY	6378/2025
252	D-WP(C)/15409/2025 WP(C)/ /	JMG AUTOMOBILES, CUTTACK MP	PARTHA MUKHERJI	6379/2025
253	D-WP(C)/11176/2022 WP(C)/11176/2022	SAGARIKA DASH MP	M/S. DAYANDA MOHAPATRA, M.R. PRADHAN, J. BARIK, P.K. SINGH	6380/2025
254	D-WP(C)/15413/2025 WP(C)/ /	CHANDAN MAHANTA MP	MANOJA KUMAR KHUNTIA	6381/2025
255	D-WP(C)/38731/2024 WP(C)/22749/2024	SRIMATI SETHY MP	TARUN KANTA PATTANAYAK	6382/2025
256	D-WP(C)/15420/2025 WP(C)/ /	RABINDRA NAYAK MP	SAIBRATA RATH	6383/2025
257	D-WP(C)/15426/2025 WP(C)/ /	RAMESH KUMAR PANDA MP	SAIBRATA RATH	6384/2025
258	D-WP(C)/38731/2024 WP(C)/22749/2024	SRIMATI SETHY MP	Mr. S.P.MISRA,SOUMYA MISHRA, A.AGARWAL, G.N.PARIDA, R.K.AG	6385/2025
259	D-WP(C)/15422/2025 WP(C)/ /	DISTRICT LEVEL BALADEVJEW MISSION MP	MANOJA KUMAR KHUNTIA	6386/2025
260	D-WP(C)/8311/2025 WP(C)/6156/2025	GAJENDRA NAYAK MP	LALIT KUMAR MAHARANA, S.S.KASHYAP	6387/2025
261	D-WP(C)/15443/2025 WP(C)/ /	SAGARIKA DALAI MP	ASHOK KUMAR MOHAPATRA	6388/2025
262	D-WP(C)/924/2025 WP(C)/1279/2025	LAXMI NARAYAN RATH MP	HRUDANANDA MOHAPATRA	6389/2025
263	D-WP(C)/8510/2025 WP(C)/6361/2025	LAXMIDHAR PATRA MP		6390/2025
264	D-WP(C)/15450/2025 WP(C)/ /	JIVAN JYOTI ROUT MP	BIBHUTI BHUSAN MISHRA	6391/2025
265	D-WP(C)/15451/2025 WP(C)/10523/2025	BIKASH KUMAR NAYAK MP	BRAJA MOHAN SARANGI	6392/2025
266	D-WP(C)/15455/2025 WP(C)/ /	PURNA CHANDRA JENA MP	AKSHAYA KUMAR JENA	6393/2025
267	D-WP(C)/39563/2024 WP(C)/23496/2024	NIHAR RANJAN TRIPATHY MP	SUSANTA KUMAR DASH	6394/2025
268	D-WP(C)/15459/2025 WP(C)/ /	CHANDMAL SHARMA MP	PRASANTA KUMAR PANDA	6395/2025
269	D-WP(C)/38731/2024 WP(C)/22749/2024	SRIMATI SETHY MP	TARUN KANTA PATTANAYAK	6396/2025
270	D-WP(C)/15464/2025 WP(C)/ /	SUSIL KUMAR SAHU MP	SANJAY KUMAR PATTANAIAK	6397/2025
271	D-WP(C)/15470/2025 WP(C)/ /	DEVI PRASAD DASH MP	GYANA RANJAN MAHAPATRA	6398/2025
272	D-WP(C)/15474/2025 WP(C)/ /	JOGENDRA KUMAR MOHANTY MP	GYANA RANJAN MAHAPATRA	6399/2025
273	D-WP(C)/15477/2025 WP(C)/ /	SARMISTA SENAPATY MP	DESHA RANJAN RATH	6400/2025
274	D-WP(C)/15478/2025 WP(C)/ /	HAZARI MAHANAND @ GANDA MP	ABHILASH MISHRA	6401/2025
275	D-WP(C)/13317/2025 WP(C)/9378/2025	PRAVAT MAHARANA MP		6402/2025
276	D-WP(C)/13325/2025 WP(C)/9375/2025	MANJULATA SAHOO MP		6403/2025
277	D-WP(C)/13320/2025 WP(C)/9377/2025	KARUNAKAR SAHOO MP		6404/2025
278	D-WP(C)/13311/2025	MANJULATA BEHERA		

	WP(C)/9429/2025	MP		6405/2025
279	D-WP(C)/15487/2025 WP(C)/ /	SANTOSH PRADHAN MP	SASWATI MOHAPATRA	6406/2025
280	D-WP(C)/13313/2025 WP(C)/9376/2025	SASMITA OJHA MP		6407/2025
281	D-WP(C)/15491/2025 WP(C)/ /	SARAJU DEI MP	RAJESH RANJAN SAHOO	6408/2025
282	D-WP(C)/15493/2025 WP(C)/ /	MANINI SAHOO MP	RAJESH RANJAN SAHOO	6409/2025
283	D-WP(C)/15498/2025 WP(C)/ /	BANITA NAYAK MP	RAJESH RANJAN SAHOO	6410/2025
284	D-WP(C)/15502/2025 WP(C)/ /	M/S ICICI LOMBARD GENERAL INSURANCE MP	ENCAMPDASH	6411/2025
285	D-WP(C)/26681/2021 WP(C)/26681/2021	RAMAKANTA MISHRA MP	SUVASHISH PATTANAIK	6412/2025
286	D-WP(C)/15503/2025 WP(C)/ /	SULEI NAYAK MP	SUDEEP KUMAR SARANGI	6413/2025
287	D-WP(C)/15508/2025 WP(C)/ /	SUDARSAN BARIK MP	TAPAN KUMAR BISWAL	6414/2025
288	D-WP(C)/15515/2025 WP(C)/ /	GYANA RANJAN PARIDA MP	GYANA RANJAN MOHAPATRA	6415/2025
289	D-WP(C)/15518/2025 WP(C)/ /	TRILOCHAN NAYAK MP	MIHIR KANTA RATH	6416/2025
290	D-WP(C)/15521/2025 WP(C)/ /	ANJULATA MISHRA MP	LAXMI PRASAD DWIVEDY	6417/2025
291	D-WP(C)/15523/2025 WP(C)/ /	M/S. SRI RAM STRUCTURAL STEELS PVT. LTD. MP	CHITANDEBJAN DAS	6418/2025
292	D-WP(C)/12519/2025 WP(C)/ /	SUDHIR CHARAN SAHOO MP	BIPIN KUMAR NAYAK	6419/2025
293	D-WP(C)/15528/2025 WP(C)/ /	SABITRI PATRA MP	SUBHRANSU BHUSAN MOHANTY	6420/2025
294	D-WP(C)/15507/2025 WP(C)/ /	TARA PRASANA MOHAPATRA MP	DEBI PRASAD DHALSAMANTA	6421/2025
295	D-WP(C)/15542/2025 WP(C)/ /	BICHITRANANDA JENA MP	NIRANJAN PANDA	6422/2025
296	D-WP(C)/15546/2025 WP(C)/ /	BIPULA KUMARI SARDAR MP	TUKUNA KUMAR MISHRA	6423/2025
297	D-WP(C)/15559/2025 WP(C)/ /	HOTEL PENTAGON IMFL HOTEL ON SHOPS MP	BRAT KUMAR GAJENDRA	6424/2025
298	D-WP(C)/15303/2025 WP(C)/ /	ASHOK KUMAR SAMAL MP	TUSAR KUMAR MISHRA	6425/2025
299	D-WP(C)/15288/2025 WP(C)/ /	ARATI NAIK MP	TUSAR KUMAR MISHRA	6426/2025
300	D-WP(C)/15296/2025 WP(C)/ /	BANITA PPRADHAN MP	TUSAR KUMAR MISHRA	6427/2025
301	D-WP(C)/1185/2025 WP(C)/1518/2025	SABITRI JENA MP	SATYAPURNA PANDA	6428/2025
302	D-WP(C)/1185/2025 WP(C)/1518/2025	SABITRI JENA MP	SATYAPURNA PANDA	6429/2025
303	D-WP(C)/15572/2025 WP(C)/ /	SUBODHATTA BEHERA MP	BUDHADEV ROUSTRAY	6430/2025
304	D-WP(C)/12182/2025 WP(C)/10131/2025	SWORNALATA MOHANTY MP	SHASHI BHUSAN JENA	6431/2025
305	D-WP(C)/15388/2025 WP(C)/ /	ASHOK KUMAR MISHRA MP	ASHOK KUMAR MISRA	6432/2025
306	D-WP(C)/15580/2025 WP(C)/ /	NIRAD PRASAD DEO MP	SAROJA KANTA SAMAL	6433/2025
307	D-WP(C)/15573/2025 WP(C)/ /	SECRETARY OF POSTS, DAKA BHAWAN MP	SANTOSH KUMAR SAMANTARAY, C.G.C.	6434/2025
308	D-WP(C)/15583/2025 WP(C)/ /	JOGESH CHANDRA SAMAL MP	TUSAR KUMAR MISHRA	6435/2025
309	D-WP(C)/15583/2025 WP(C)/ /	JOGESH CHANDRA SAMAL MP	TUSAR KUMAR MISHRA	6436/2025

310	D-WP(C)/15587/2025 WP(C)/ /	PANDAB SAHOO MP	TUSAR KUMAR MISHRA	6437/2025
311	D-WP(C)/15576/2025 WP(C)/ /	M/S PRADHAN INDUSTRIES MP	KAJAL SAHOO	6438/2025
312	D-WP(C)/15591/2025 WP(C)/ /	BIDYADHAR HATI MP	BINOD KUMAR HATI	6439/2025
313	D-WP(C)/15587/2025 WP(C)/ /	PANDAB SAHOO MP	TUSAR KUMAR MISHRA	6440/2025
314	D-WP(C)/15596/2025 WP(C)/ /	DEBARAJ MEHER MP	AMITABH MISHRA	6441/2025
315	D-WP(C)/15594/2025 WP(C)/ /	SUSHANTA KUMAR BISWAL MP	TUSAR KUMAR MISHRA	6442/2025
316	D-WP(C)/15594/2025 WP(C)/ /	SUSHANTA KUMAR BISWAL MP	TUSAR KUMAR MISHRA	6443/2025
317	D-WP(C)/15597/2025 WP(C)/ /	SURENDRA NATH PATRA MP	AKSHAYA KUMAR NAYAK	6444/2025
318	D-WP(C)/15554/2025 WP(C)/ /	MANOJ KUMAR SETHY MP	KANANBALA ROY CHOUDHURY	6445/2025
319	D-WP(C)/15600/2025 WP(C)/ /	RANAJIT PRADHAN MP	TUSAR KUMAR MISHRA	6446/2025
320	D-WP(C)/15600/2025 WP(C)/ /	RANAJIT PRADHAN MP	TUSAR KUMAR MISHRA	6447/2025
321	D-WP(C)/15602/2025 WP(C)/ /	SUHANA PARBIN MP	RABINDRA NATH PRUSTY	6448/2025
322	D-WP(C)/15603/2025 WP(C)/ /	SUSANTA KUMAR ROUT MP	SHASHI BHUSAN JENA	6449/2025
323	D-WP(C)/15606/2025 WP(C)/ /	RABINDRA KUMAR NATH MP	ACHYUTANANDA PATTANAIK	6450/2025
324	D-WP(C)/15609/2025 WP(C)/ /	PARAMESWAR MOHANTY MP	SHIVSANKAR MOHANTY	6451/2025
325	D-WP(C)/15612/2025 WP(C)/ /	DR.SAROJ KUMAR DASH SHARMA MP	SHASHI BHUSAN JENA	6452/2025
326	D-WP(C)/15614/2025 WP(C)/ /	BASANTA KUMAR DAS MP	NIHAR RANJAN MOHANTY	6453/2025
327	D-WP(C)/15614/2025 WP(C)/ /	BASANTA KUMAR DAS MP	NIHAR RANJAN MOHANTY	6454/2025
328	D-WP(C)/15615/2025 WP(C)/ /	ADITYA KUMAR MOHAPATRA MP	ACHYUTANANDA PATTANAIK	6455/2025
329	D-WP(C)/15619/2025 WP(C)/ /	ACC LTD., GUJARAT MP	SASWAT KUMAR ACHARYA	6456/2025
330	D-WP(C)/15621/2025 WP(C)/ /	CHITRANGADA SAMANTARAY MP	BANSHIDHAR SATAPATHY	6457/2025